

Minutes of Exim Facilitation Committee (EFC) meeting No. 03/AM-21 dated 31.07.2020 for import of restricted items

Meeting No. 03/AM-21 of EXIM Facilitation Committee (EFC) was held on 31.07.2020 at 3.00 PM in Room No.9, H-Wing, Udyog Bhawan, New Delhi through Video Conferencing under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Rajbir Sharma, Joint DGFT, DGFT
- (ii) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (iii) Smt. Pratibha Kumari, FTDO (Import Cell), DGFT
- (iv) Shri S.K. Jain, Development Officer, DPIIT
- (v) Shri A.K. Mishra, Assistant Development Officer, Ministry of Steel
- (vi) Shri Santanu Dhar, Under Secretary, M/o P&NG
- (vii) Shri Yogesh Kumar, JSO(Trade), DAH&D
- (viii) Shri Ravi Shankar Srivastava, DoT
- (ix) Shri Sushil Kumar Jangid, Scientist

3. Total number of cases considered in the meeting was 295. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, 33 cases were approved, 02 cases were rejected, 02 Cases were closed & 258 cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case recommended for approval at Sl. Nos. 199, 200 and 206 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. Chairman, EFC noted with concern that the representatives from Ministry of Environment, Forest and Climate Change, Ministry of Health and Family Welfare, Department of Heavy Industry, Department of Telecommunication, Micro, Small and Medium Enterprises, Ministry of Mines did not attend the EFC despite the agenda having been circulated on 28.07.2020 through email. As a consequence the cases pertaining to these Ministries could not be taken up and neither had any written comments received. Accordingly, it was decided that a D.O. letter be issued at the level of DGFT to the Secretary to the concerned Ministries for expediting comments and ensuring attendance at EFC meeting by the officials of the Ministries.

5. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs.) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs.). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs.) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Part -1	Department of Animal Husbandry, Dairying & Fisheries (DAHDF)				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
1	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM 19/F-11/IC	01.01.19	(1) 2 Pairs of Cat (Captive Bred) 1 year Old <i>Leptailurus serval</i> (2) 5 Pairs of	14.7	The request for import of Gemsbok was rejected by the EFC in its meeting No.1/AM20 dated 26.04.2019. Approved as recommended by DAHDF vide OM No. 110102(1)/3/2017-Trade dated

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			Gembok (Captive bred) 1 Year Old <i>Orixgazella</i>		22.04.2019 for import of 02 Nos. of cats from South Africa.
RA Hyderabad may issue the import authorization to the applicant for import of Total 2 pairs of cats from South Africa for a CIF value of Rs.4,20,000/- subject to the fulfillment of health and quarantine regulations mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 22.04.2019 as well as with Actual User condition besides other usual conditions of import authorization subject to the fulfillment of conditions prescribed for the import of cats into India. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
2	M/s. Renjith KS, Kerala. 01/53/8/E/AM 20/R-16/IC	2.05.19	500 nos. of Live Ornamental Fish	.21	Comments sought from D/o AHD&F on 27.06.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the firm. Hence, the applicant is to submit above details directly to DAHD&F with copy to DGFT. Reminder sent to firm vide email dated 27.07.2020 requesting for furnishing reply. Final reminder sent to firm on 06.08.2020 requesting them to furnish reply within 15 days.
3	M/s. Qualitat Products (India), Chandigarh. 01/53/8/E/AM 20/Q-1/IC	05.07.19	100000 nos. of Bovine Semen	344.70	Rejected as not recommended by DAH&D vide Office Memorandum No. L-110102(1)/9/2019-Trade dated 06.08.2020.
4	M/s. Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/AM 20/G-12/IC	8.07.19	(1) 8 Pairs of Ara chloropterus and (2) 2 pairs of Ara ararauna with cites permit	13.5	Comments sought from D/o AHD&F and MoEF&CC(WL) on 11.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19, subject to NOC from the MoEF&CC, as under:- (1) Ara chloropterus – 8 pairs from Guyana and (2) Ara ararauna – 2 pairs from Guyana. Reminder sent to MoEF&CC(WL) vide email dated 19.06.2020 requesting for expediting the comments.
5	M/s. Life Style Aqua, Bangalore 01/53/8/E/AM 20/L-7/IC	10.07.19	10,82,000 nos. of Ornamental Fishes	54.1	Comments sought from D/o AHD&F on 11.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and details of country of import. Hence, they have requested the firm to submit the application in the prescribed format and also to provide details of country of import. DAHD&F vide email dated 19.06.2020 has again requested the firm to submit the application in the prescribed format at the earliest and also to provide details of country of import. Reminder sent to firm vide email dated 06.08.2020 requesting them to furnish

					requisite information/documents within 15 days. Firm's reply is awaited.
6	M/s. Golden Traders, Chennai. 01/53/8/E/AM 20/G-15/IC	17.07.19	523500 nos. Ornamental Fish	49.10	Comments sought from D/o AHD&F on 24.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the firm. Reminder sent to firm vide email dated 28.07.2020 and 06.08.2020 requesting for furnishing reply. Firm's reply is awaited.
7	M/s Faizahamad Gulammohmed Momin 01/53/8/E/AM 20/F-13/IC	11.09.19	7 Nos Live Goats (Capra AegagrusHircus) KaplaGulabi Breed	1.7	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.19 has sought some information from the firm. DAH&D vide email dated 21.07.2020 has sought following information from the firm:- Details of animals (age, sex, breed, qty-M/F) and Country details (specify the name of country(s) as it is mentioned in the application 'All Countries' in the column of Country of Origin. Reminder sent to applicant on 29.07.2020 requesting for furnishing reply. Applicant's reply is awaited.
8	M/s Yogesh Singh, APCG & Director, Chennai 01/53/8/E/AM 20/Y-4/IC	19.09.19	6 Nos Plain Zebra (Eqquesquagga) 2 Nos Siamese Crocodile (Corcodytussamensi)	Nil	Comments sought from D/o AHD&F & MoEF&CC (WL) on 20.09.2019. DAHD&F vide e-mail dated 29.05.20 has sought information from the applicant. Applicant's reply is awaited. MoEF&CC (WL) comments are awaited.
9	M/s. Manpreet Singh, Amritsar 01/53/8/E/AM 20/M-46/IC	05.10.19	2 Box. Two Pairs of grey wound dogs, one male and one female	2.4	Comments sought from D/o AHD&F on 11.10.2019. DAHD&F vide e-mail dated 15.10.19 & 20.11.19 has sought information from the firm. Reminder sent to applicant vide email dated 27.07.2020 & 10.08.2020 requesting for furnishing reply. Applicant's reply is awaited.
10	M/s Sudarshan Enterprises, Nashik 01/53/8/E/AM 20/S-104/IC	12.10.19	(i) 300 Nos. BOVINE SEMEN OF IMPROVED CATTLE BREED PURE GIR (ii) 30 Nos. BOVINE EMBRYO FOR INDIGINOUS CATTLE BREED PURE GIR.	10.0	Comments sought from D/o AHD&F on 15.10.2019. DAHD&F. DAHD&F vide e-mail dated 06.11.19 has sought information from the firm. Firm's reply dated 11.08.2010 has been referred to DAHD on 11.08.2020.
11	M/s Maria Policroniades, California., USA 01/53/8/E/AM 20/M-50/IC	25.10.19	1 No. dog, medical service animal	.07	Comments sought from D/o AHD&F on 28.10.2019. DAHD&F vide e-mail dated 12.11.19 has sought information from the firm. Reminder sent to applicant vide email dated 27.07.2020 & 10.08.2020 requesting for furnishing reply. Applicant's reply is awaited.

12	M/s. Sanuj Bhatia, California, USA 01/53/8/E/AM 20/S-115/IC	29.10.19	1 Nos Pet Cat	.01	Comments sought from D/o AHD&F on 30.10.2019. DAHD&F vide e-mail dated 13.11.19 has sought information from the firm. Reply from the firm is still awaited. Reminder was sent vide email dated 27.07.2020 to the applicant for furnishing reply. Reply from the firm is still awaited. In response to above email, the applicant vide email dated 27.07.2020 (7.37PM) has requested to cancel his request. The committee decided to close the case.
13	M/s Riddhi Shah, USA 01/53/8/E/AM 20/R-44/IC	07.11.19	1 pet dog	5.2	Comments sought from D/o AHD&F on 08.11.2019. DAHD&F vide e-mail dated 20.11.19 has sought information from the firm. The applicant vide e-mail dated 15.01.20 has furnished reply to DAHD&F. DAH&D vide e-mail dated 10.07.20 has again sought some information from the firm. The applicant vide email dated 28.07.2020 has furnished reply directly to DAH&D with a copy to DGFT. The case is under examination with DAH&D.
14	M/s Kousalya Agro Farms, Nalgonda Telangana 01/53/8/E/AM 20/K-25/IC	11.11.19	(i) 48 Nos. PUREBRED LIVESWINE (ii) 12 Nos. PUREBRED LIVEBOAR	32.1	Comments sought from D/o AHD&F on 18.11.2019. DAHD&F vide e-mail dated 22.11.19 has sought information from the firm. The firm has furnished reply vide email dated 26.11.2019 directly to DAHD with a copy to DGFT. DAHD vide email dated 02.01.2020 sought additional information from the firm. Reminder sent to applicant on 06.08.2020 requesting for furnishing reply. Firm's reply is awaited.
15	M/s RN International Services, Telangana 01/53/8/E/AM 20/R-46/IC	24.04.19	10 PRS ostrich chicks (Captive bred) one month old. Struthiocamelus 10 PRS Java peafowl (Captive bred) 6 months old. Pavomuticus	3.5	Comments sought from MOEF (WL) & D/o AH&D on 27.11.2019. DAH&D vide OM No. 110102(1)/3/2017-Trade dated 13.03.20 has recommended the import of Java Peafowl, subject to NOC from MoEF&CC(WL). However, DAH&D has not recommended the import of Ostrich Chicks. Accordingly, the committee decided to reject the request for import of Ostrich Chicks and to seek comments from MoEF&CC for import of Java Peafowl. MoEF&CC(WL) was reminded on 24.06.20 for furnishing comments on import of Java Peafowl.
16	M/s. Red Barn Farm, Chikkaballapur, Karnataka 01/53/8/E/AM 20/R-49/IC	13.12.19	250 Nos Live rabbit/ hares 250 Nos Live guinea pigs 200 Nos Live sheep 100 Nos Live cows	151.3	Comments sought from DAH&D on 16.12.2019. DAH&D vide e-mail dated 08.01.20 has sought information from the firm. Reply received from the firm has been forwarded to DAH&D. DAH&D vide e-mail dated 28.02.20 has again sought

			and bulls 100 Nos Live buffalos 100 Nos Live swines/pigs 50 Nos Live camels 50 Nos Live asses/donkeys 250 Nos Live domestic chinchillas		information from the firm. The firm vide e-mail dated 17.03.20 has furnished reply to the query of DAH&D. DAH&D vide e-mail dated 19.03.20 & 27.05.20 has again sought information from the firm. Reminder sent to firm vide email dated 02.08.2020 requesting for furnishing reply.
17	M/s. Vivo Bio Tech Ltd, Telangana 01/53/8/E/AM 20/V-33/IC	18.12.19	(1) 300 Nos Male Rats (2) 300 Nos Female Rats (3) 1500 Nos Male Mice (4) 1500 Nos Female Mice (5) 75 Nos Male Rabbits (6) 125 nos. Female Rabbits	551.7	Approved as recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 07.08.2020.
RA, Hyderabad may issue the import authorization to the applicant for import of 3000 nos. Mice [1500 Male and 1500 Female from USA, UK, Denmark, Australia, Singapore, South Korea, Thailand, Malaysia, Israel, UAE, Germany, Japan, South Korea, Newzealand, all European countries (EU)], 600 nos. Rats [300 Male and 300 Female from USA, UK, Denmark, Australia, Singapore, South Korea, Thailand, Malaysia, Israel, UAE, Germany, Japan, South Korea, Newzealand, all European countries (EU)], 200 Rabbits [125 Female and 75 Male from USA, UK, Denmark, Australia, Singapore, South Korea, Thailand, Malaysia, Israel, UAE, Germany, Japan, South Korea, Newzealand, all European countries (EU)] for a CIF value of Rs.55173546/- [US Dollars(USD) 828675] subject to the conditions mentioned in the DAHD&F OM No.110102(1)/3/2017-Trade dated 07.08.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Hyderabad.					
18	M/s Kerala Live Stock Development Board Ltd., Trivandrum 01/53/8/E/AM 20/K-30/IC	19.12.19	10000 Nos. Sex Sorted Bovine Frozen Semen Straws	114.58	Comments sought from D/o AHD&F on 30.12.2019.
19	M/s Assam State Zoo-Botanical Garden, Guwahati 01/53/8/E/AM 20/A-97/IC	02.12.19	5 Nos white winged wood	Nil	Comments sought from D/o AHD&F on 06.01.2020. DAHD&F vide e-mail dated 02.03.2020 & 29.05.2020 has sought information from the firm. Firm's reply dated 10.08.2020 is referred to DAHD on 10.08.2020. Recommended by MoEF&CC vide Letter No. 3-31/2019 WL dated 18.10.19.
20	M/s Vidhaan Sales, Nagpur 01/53/8/E/AM 20/V-35/IC	08.01.20	6,60,000 Nos. of turtles (as per ANF-2M)	294.0	Comments sought from MOEF (WL) & D/o AHD&F on 08.01.2020. DAHD&F vide e-mail dated 17.01.20 has sought information from the firm. Firm's reply has been referred to DAH&D vide email dated 31.07.2020. MOEF (WL) comments are awaited.

21	M/s Modern Pet Centre, Kolkata 01/53/8/E/AM 19/M-57/IC	06.01.20	81,000 Nos. of Turtles (as per ANF-2M)	12.8	Comments sought from MOEF (WL) & D/o AHD&F on 08.01.2020. DAH&D vide OM dated 29.05.20 informed that the items does not come under the purview of DAH&D. MOEF (WL) comments are awaited.
22	M/s Arcelor Mittal Nippon Steel India Ltd., Maharashtra 01/53/8/E/AM 20/A-114/IC	11.02.20	200000 MTS Millscale		Comments sought from Mines on 13.02.2020. Ministry of Mines vide OM dated 15.05.20 has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC(HSMD) vide mail dated 20.05.2020. The firm has also furnished copies of documents directly to MoEF&CC(HSMD) vide email dated 01.06.2020 with a copy to DGFT. MoEF&CC(HSMD) comments are awaited.
23	M/s Suhani Farms, Bangalore 01/53/8/E/AM 20/S-146/IC	08.01.20	1000 Nos. Exotic live parrots cockatoos, macaws, conures, amazon parrots, African grey parrots, budgerigars, grass parakeets, caliques	329.0	Comments sought from MOEF (WL) & D/o AHD&F on 10.01.2020. DAHD&F vide e-mail dated 07.02.2020 and MoEF&CC(WL) vide email dated 16.07.2020 have sought some information from the firm with a copy to DGFT. Firm's reply is awaited.
24	M/s Assam State Zoo Cum Botanical Garden, Assam 01/53/8/E/AM 20/A-99/IC	09.01.20	4 Nos (2:2) zebra	Nil	Comments sought from D/o AHD&F on 13.01.2020. DAHD&F vide e-mail dated 02.03.20 has sought information from the firm followed with reminders dated 29.05.20 & 14.08.2020. Firm's reply is awaited. Recommended by MoEF&CC vide Letter No. 3-31/2019 WL dated 18.10.2019.
25	M/s Modern Pet Centre, Kolkata 01/53/8/E/AM 19/M-60/IC	10.01.20	8684 Nos. Exotic Parakeets, Parrots, Macaws, Cockatoos Birds	83.0	Comments sought from MOEF (WL) & D/o AHD&F on 13.01.2020. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. MoEF (WL) comments are awaited.
26	M/s The Zoos and Parks Authority of Telangana, Hyderabad 01/53/8/E/AM 20/T-43/IC	18.01.20	6 Nos 4 nos. of Eastern Grey Kangaroo Macropus Giganteus 2 Male : 2 Female And 2 Nos. Meerkatsuricatasuricata 1 Male:1 Female	.07	Comments sought from D/o AHD&F on 24.01.2020. Recommended by MoEF&CC vide OM No. 3-31/2019-WL dated 15.10.2019. D/o AHD&F comments are awaited.
27	M/s Meemee Aquatics, Kochi, Kerala 01/53/8/E/AM 20/M-71/IC	25.01.20	10000000 Nos Live Milk Fish (Chanoschanos) fry	36.0	Comments sought from D/o AHD&F on 03.02.2020 & 10.08.2020.
28	M/s Saleem Pasha,	31.01.20	6 pet cats	Nil	Comments sought from D/o AHD&F on 06.02.2020.

	Bangalore 01/53/8/E/AM 20/S-186/IC				D/o AHD&F vide email dated 26.02.2020 had sought information from the firm with a copy to DGFT. Reminder sent to firm vide email dated 10.08.2020 requesting for furnishing reply. Firm's reply is awaited.
29	M/s United Exim, New Delhi 01/53/8/E/AM 20/U-9/IC	30.01.20	25000 Kgs Frozen Pangasius Fikket (Latin Name Hypophthalmus Pangasius)	12.2	Comments sought from D/o AHD&F on 06.02.2020. D/o AHD&F vide email dated 26.02.2020 had requested the firm to apply in the portal sip.nic.in. for getting Sanitary import permit (SIP) for the product HS Code 03046200 under Fish meat category. Reminder sent to firm vide email dated 10.08.2020 requesting for furnishing reply. Firm's reply is awaited.
30	M/s P.K. Import and Export, Kolkata 01/53/8/E/AM 20/P-60/IC	12.02.20	12 box Tenulosailisha	40.0	Comments sought from D/o AHD&F on 17.02.2020. D/o AHD&F vide email dated 26.02.2020 had sought information from the firm with a copy to DGFT. Reminder sent to firm vide email dated 10.08.2020 requesting for furnishing reply. Firm's reply is awaited.
31	M/s Amit Kumar, Director, Sanjay Ganghi Zoo, Patna, Bihar 01/53/8/E/AM 20/A-121/IC	15.02.20	12 Nos royal python 1:2 one male & two female, rhino lguana 1:2 one male & two female, Nile crocodile 1:2 one male & two female, green anaconda 1:2 one male & two female to import krokodille zoo, ovstrupvej, Denmark	.001	Comments sought from D/o AHD&F on 19.02.2020.
32	M/s Badam Agro Farms, Hyderabad 01/53/8/E/AM 20/B-54/IC	03.03.20	10 pairs of Shetland Pony Equus Caballus	14.53	Comments sought from D/o AHD&F on 06.03.2020. DAHD&F vide e-mail dated 09.03.20 has sought information from the firm. Firm's reply has been referred to DAHD on 11.08.2020.
33	M/s. Jaipur Riding & Polo Club Pvt. Ltd., Jaipur 01/53/8/E/AM 20/J-48/IC	19.03.20	SIX POLO PONIES (HORSES FOR POLO SPORTS GAMES) (AGE 02 TO 18 YEARS)	30.24	Approved as recommended by DAH&D vide OM No. 110102(1)/3/2017-Trade dated 16.07.2020.

RA Jaipur may issue the import authorization to the applicant for import of Total 6 nos. of polo horses for sports purpose with following descriptions: polo breed horses, Age 02 to 18 years, Age between 02 to 18 years from Argentina, Australia, UK, USA, Canada, Ireland, New Zealand for a CIF value of Rs.3024000/- [US Dollars (USD) 42000] subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 16.07.2020 as well as with Actual User condition besides other usual conditions of import authorization. The DAH&D vide above OM has strongly informed that at the time of actual import into the country, the exporting country should be free from African Horse Sickness (AHS). Further, the importer is advised to import these horses avoiding travel via Thailand route. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.

17

34	M/s The Director, National Institute of Immunology, New Delhi 01/53/8/51834 /AM21/T-2/IC	29.04.20	2 Nos Live mice (01 male and 01 female)	3.8	Comments sought from D/o AHD&F 27.05.2020
35	M/s The Director, National Institute of Immunology, New Delhi 01/53/8/53556 /AM21/T-1/IC	19.5.2020	3 male live mice b6 cg-tg k 18-ace2 2 prlmn/j hemi hemizygous for tg k18-ace2 prlmn 3 female live mice b6 cg-tg k 18 ace2 2 prlmn/j ncar noncarrier	.08	Comments sought from D/o AHD&F on 20.05.2020.
36	M/s National Dairy Development Board, Anand 01/53/8/53554 /AM21/N-1/IC	11.05.20	250 Nos purebred breeding bulls of Holstein Friesian HF breed of age 150 days to 365 days.	1603.1	Comments sought from D/o AHD&F on 05.06.2020.
37	M/s Zaid International, Sambhal 01/53/8/53563 /AM21/Z-1/IC	14.05.20	120 kgs of articles of domestic buffalo horn button blanks	2.9	Comments sought from D/o AHD&F & MSME on 07.06.2020. Recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 16.07.2020. MSME comments are awaited.
38	M/s Hashim Abbas, Moradabad 01/53/8/53605 /AM21/H-5/IC	04.06.20	2 prs pets guaruba guarouba golden conure	Nil	Comments sought from D/o AHD&F on 09.06.2020. DAHD&F has sought some information from the firm on 30.06.2020 with a copy to DGFT. Firm's reply is awaited.
39	M/s Bioneds India Pvt. Ltd., Bangalore 01/53/8/53603 /AM21/B-11/IC	03.06.20	14 Nos. of Beagle Dogs	32.0	Comments sought from D/o AHD&F on 11.06.2020. D/o AHD&F vide email dated 17.07.2020 has sought some information from the applicant. Firm's reply is awaited.
40	M/s CSIR-IMTECH, Chandigarh 01/53/8/53601 /AM21/C-3/IC	02.06.20	10 Nos male mice 10 Nos female mice	9.0	Comments sought from D/o AHD&F on 09.06.2020. D/o AHD&F vide email dated 17.07.2020 has sought some information from the applicant. Firm's reply is awaited.
41	M/s Suguna Foods Pvt. Ltd., Coimbatore 01/53/8/53607 /AM21/S-8/IC	05.06.20	5000 Nos. of PS NOVOWHITE ULTRA LIGHT ONE DAY OLD CHICKS FEMALES and	18.9	Approved as recommended by D/o AH&D vide OM No.110102(1)/3/2017-Trade dated 14.07.2020.

			600 Nos of PS NOVAWHITE ULTRA LIGHT ONE DAY OLD CHICK MALES		
RA Coimbatore may issue the import authorization to the applicant for import of (1) Ps Novowhite Ultra Light One Day Old Chicks Females – 5000 nos. and (2) Ps Novawhite Ultra Light One Day Old Chick Males – 600 nos. for testing purpose of bird's egg laying productivity and quality in comparison with the existing breed from France for a CIF value of Rs.1896300/- [EURO (EUR) 33300] subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 14.07.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Coimbatore.					
42	M/s Vimta Labs Ltd., Hyderabad 01/53/8/53612 /AM21/V-5/IC	08.06.20	20 Nos. of Toyo beagle male 7 months old and 20 Nos. of Toyo beagle female 7 months old	66.5	Comments sought from D/o AHD&F on 12.06.2020. DAHD&F has been reminded on 26.06.2020 for expediting comments.
43	M/s Virchow Biotech Pvt Ltd., Rangareddy, Telangana 01/53/8/53623 /AM21/V-6/IC	10.06.20	10000 Kgs DRIED AND POWDERED PORK MUCOSA	5.3	Comments sought from D/o AHD&F on 12.06.2020.
44	M/s Nadia Haridass, Bangalore 01/53/8/53704 /AM21/N-8/IC	26.06.20	(i) 6 Nos. Riding Horses Breed: Warmblood. Sex: Colt/ Gelding / Stallion / Filly/ Mare. Age: Between 06 to 15 Years.	90.0	Approved as recommended by DAHD vide OM No. 110102(1)/3/2017-Trade dated 10.08.2020.
RA, Bangalore may issue the import authorization to the applicant for import of 6 Nos. of live horses, Age 06 to 15 Years, Sex- Mare/Gelding/Filly/Stallion & Colt, Breed-Warmblood for Sports purpose from UK, Germany, France, Netherland, Hungary for a CIF value of Rs.9000000 [EURO (EUR) 100000.00] subject to the conditions mentioned in the DAH&D vide OM No. 110102(1)/3/2017-Trade dated 10.08.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.					
45	M/s Koifishindia Nishikigoi, Chennai 01/53/8/53709 /AM21/K-7/IC	28.06.20	(i) 50000 Nos. Koi Carp – Cyprinus Carpio (ii) 20000 Nos. Gold Fish – Carassius Auratus.	468.0	Approved as recommended by DAHD vide OM No. 110102(1)/3/2017-Trade dated 10.08.2020.
RA, Chennai may issue the import authorization to the applicant for import of only permitted species of Ornamental Fish listed in the sanitary health protocol vide DAHD&F OM No. 35029/10/2008-Fy(Trade) dated 9 th March, 2017 for breeding purpose from Japan, Singapore, Malaysia, Netherlands, Indonesia, Vietnam, Thailand, Taiwan, USA, America & Philippines for a proportionate CIF value subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 10.08.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Chennai.					
46	M/s Villoo Poonawalla	01.07.20	Total 4 nos. (i) 3 Nos. of	981.5	Approved as recommended by DAHD vide OM No. 110102(1)/3/2017-Trade

	Greenfield Farms, Maharashtra 01/53/8/53707 /AM21/V-10/IC		BROODMARE - THOROUGHBRED. AGE: 2-15 YEARS (ii) 1 No. of STALLION-THOROUGHBRED. AGE: 02-15 YEARS		dated 10.08.2020.
RA Pune may issue the import authorization to the applicant for import of total 4 Nos. of live horses [Three (3) nos. of Broodmare and one (1) no. of Stallion, Age 02 to 15 years, Breed- Thoroughbred] for breeding purpose from United Kingdom, USA, Canada, France, Ireland for a CIF value of Rs.98156250/- [EURO (EUR) 1125000] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 10.08.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Pune.					
47	M/s Poonawalla Estates Stud & Agri Farm Pvt. Ltd., Pune 01/53/8/53703 /AM21/P-9/IC	01.07.20	3 Nos Broodmare thoroughbred age: 2-15 years	981.5	Comments sought from D/o AHD&F on 02.07.2020.
48	M/s Sandeep Kaur, Gurdaspur, Punjab 01/53/8/53741 /AM21/S-16/IC	02.07.20	1 No. Cat, Golden yellow, 9 months age	.03	Approved as recommended by DAHD vide OM No. 110102(1)/3/2017-Trade dated 10.08.2020.
CLA, New Delhi may issue the import authorization to the applicant for import of One (1) no. of pet cat, Sex- Male, Breed- Mix, DoB- 22.08.2019 from Ukraine for a CIF value of Rs.3750/- [US Dollars (USD) 50] subject to the fulfillment of conditions prescribed for the import of Live pet cat into India mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 10.08.2020 as well as with Actual User condition besides other usual conditions of import authorization. Further, the importer is advised that general hygienic practices must be enhanced in the process of the import. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
49	M/s Anthony McClure, Maharashtra 01/53/8/E/AM20/A-135/IC	21.03.20	1 FTS Emotional support animal rabbit 1 LBS Rabbit emotional support animal	.01	Comments sought from DAH&D on 13.07.2020. DAH&D vide email dated 24.07.2020 has sought some information from the firm. Firm's reply is awaited.
50	M/s Syngene International Ltd., Karnataka 01/53/8/53750 /AM21/S-18/IC	03.07.20	(i) 200 VLS Male Cynomolgus Monkey Cryopreserved Hepatocytes, 5 Million Cells (ii) 200 VLS Male Cynomolgus Monkey Liver S9, 30 Mg (iii) 200 VLS Male Cynomolgus Monkey Liver Microsome, 10 Mg	88.2	Approved as recommended by DAHD vide OM No. 110102(1)/3/2017-Trade dated 10.08.2020.

RA, Bangalore may issue the import authorization to the applicant for import of (i) Male Cynomolgus Monkey Cryopreserved Hepatocytes, 5 Million Cells – 200 VLS, (ii) Male Cynomolgus Monkey Liver S9, 30 Mg – 200 VLS (iii) Male Cynomolgus Monkey Liver Microsome, 10 Mg – 200 VLS from USA, Germany & Belgium for a CIF value of Rs. 8826038/- [US Dollars (USD) 122329.02] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 10.08.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Bangalore.

51	M/s EVA Discus India, Kolkata 01/53/8/53798 /AM20/E-8/IC	11.07.20	6000 Nos Skunk loach botia morleti 8000 Nos Guppy poecilia reticulata 12000 Nos Molly poecilia latipinna 5000 Nos Dwarf loach botia sidthimunki 5000 Nos Silver loach botia lecontei 5000 Nos Zebra loach botia striata 6000 Nos Blue loach botia rubripinnis 15000 Nos Sword tail xiphophorus helleri 8000 Nos Platy xiphophorus maculatus 6000 Nos Koi Carp cyprinus carpio 6000 Nos Fire goby nemateleotris magnifica 10000 Nos Fighting fish betta splendens 8000 Nos Blue betta betta smaragdina 4000 Nos Butterfly fish chaetodon ephippium/c. ornatissimus 6000 Nos Orange clown fish amphiprion percula 5000 Nos Fire clown fish amphiprion melanopus 8000 Nos Damsel fish abudefduf bicolor 5000 Nos Twotone tang zebrasoma scopas 10000 Nos Blue discus syphosodon aequifasciata	62.2	Approved as recommended by DAHD vide OM No. 110102(1)/3/2017-Trade dated 10.08.2020.
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		axelrodi 10000 Nos phantom tetra hyphessobrycon megalopterus 15000 Nos Bleeding heart tetra hyphessobrycon erythrostigma 5000 Nos Blue powder tang acanthurus leucosternon/A.triose gus 5000 Nos Angel Fish (Pterophyllum scalare) 3000 Nos High Fin Sucker (Myxocyprinus asiaticus) 40000 Nos Black Ghost (Apteronotus albifrons) 30000 Nos Oscar Cichlid (Astronotus ocellatus) 20000 Nos Discus (Symphosodon Discus/ S.aequifasciata) 15000 Nos Green Neon Tetra (Paracheiroduon simulans) 20000 Nos Black Neon Tetra (Hyphessobrycon herbertaxelrodi) 8000 Nos Lemon Tetra (Hyphessobrycon pulchripinis) 8000 Nos Rosy Tetra (Hyphessobrycon ornatus) 10000 Nos Gold Spotted tetra (Hyphessobrycon griemi) 75000 Nos Cardinal Tetra (Paracheiroduon axelrodi) 85000 Nos Neon Tetra (Paracheiroduon	
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		innesi) 3000 Nos Sunset Anthias (Pseudanthias parvirostris) 30000 Nos Red Parrot (Hoplarchus psittacus) 1000 Nos Yellow Face Angelfish (Pomacanthus xanthometopon) 1000 Nos Royal Angelfish (Pygoplytes diacanthus) 6000 Nos Elegant Firefish (Nemateleotris decora) 1500 Nos Yellowtail Emperor (Lethrinus crocineous) also available from Indonesia, Thailand, Hawaii, Etc 7000 Nos Yellowtail Rasbora (Rasbora dusonensis) 6000 Nos Redtail Rasbora (Rasbora borapetensis) 10000 Nos Dwarf Rasbora (Rasbora maculate) 6000 Nos TIGER BARB (Puntius tetrazona/P.partipent azana) 6000 Nos Black Ruby Barb (Puntius nigrofasiatus) 6000 Nos Clown Barb (Barbodes everetti) 6000 Nos Longfin Rosy Barb (Barbus Conchoniuis 6000 Nos Filament Barb (Barbusconchoniuis) 6000 Nos Scissortail Rasbora (Rasbora	
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			trilineata) 60000 Nos Harlequin Rasbora (Rasbora heteromorpha) 6000 Nos Green Line Rasbora (Rasbora beauforti) 6000 Nos Slender Gold Rasbora (Rasbora einthovenii) 6000 Nos Golden Line Rasbora (rasbora agilis) 6000 Nos Zebra Barb 10000 Nos Redtail Black Shark (Labeo bicolor) 10000 Nos Rainbow Shark (Labeo erythrurus) 10000 Nos Albino Rainbow Shark (Labeo frenatus) 10000 Nos Black Shark (Labeo chrysophekadion) 25000 Nos Silver Shark (Balantiochilos melanopterus) 25000 Nos Blood parrot Cichlids (Cichlasoma synspilum) 6000 Nos Texas Cichlid (Cichlasoma carpinte) 25000 Nos Emerald Cichlid/Parrot Fish (Cichlasoma temporalis) 6000 Nos Convict Cichlid (Cichlasoma nigrofaciatum) 6000 Nos Green Terror (Aequidens rivulatus) 6000 Nos Trout Cichlid (Cichlasoma citrinellum) 6000 Nos Peacock Bass (Cichlasoma ocellaris) 6000 Nos Firemouth Cichlid	
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			(Cichlasoma meeki) 6000 Nos Red Terror (Cichlasoma festae) 6000 Nos Dwarf Cichlid (Apistogramma luelingi) 25000 Nos Flower Horn (Amphilophus labiatus) 4000 Nos Pearl Gourami (Trichogaster leeri) 4000 Nos Moonlight Gourami (Trichogaster microlepis) 4000 Nos Blue Gourami (Trichogaster trichopterus) 6000 Nos Dwarf Gourami (Trichogaster lalius) 25000 Nos Giant Gourami (Osphronemus goramy) 5000 Nos Gold Fish (Carassius auratus) 5000 Nos Red Ryukins (Carassius auratus) 6000 Nos Bubble Eye Gold (Carassius auratus) 15000 Nos Clown Loach (Botia macracantha) 6000 Nos Orange Finned loach (Botia modesta)		
CLA, New Delhi may issue the import authorization to the applicant for import of only permitted species of Ornamental Fish listed in the sanitary health protocol vide DAHD&F OM No. 35029/10/2008-Fy(Trade) dated 9 th March, 2017 for trading purpose from Brazil, Columbia, Germany, Indonesia, Israel, Japan, Malaysia, Madagascar, Maldives, Myanmar, Philippines, Singapore, Sri Lanka, Taiwan, Thailand, Vietnam, USA, Canada, Hawaii, Dubai, South Africa, Australia for a proportionate CIF value subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 10.08.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
52	M/s Vikram Singh Rathore, Jaipur	16.07.20	3 Nos Riding Horses (For Sports Activities)	38.7	Approved as recommended by DAHD vide OM No. 110102(1)/3/2017-Trade dated 10.08.2020.

	01/53/8/53818 /AM21/V- 17/IC		(Age 02 To 20 Years) (Sex Mares/Gelding)		
RA, Jaipur may issue the import authorization to the applicant for import of Three (3) nos. of live horses, Age 02 to 20 years, Sex- Mare/Gelding, Breed- Warmblood for sports from Germany, Netherland, United Kingdom, France, Ireland, Italy, Hungary for a CIF value of Rs.3870000/- [EURO (EUR) 45000] subject to the conditions mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 10.08.2020 as well as with actual user condition besides other usual conditions of import authorization. The import is subject to the fulfilment of conditions prescribed for the import of Live Horses into India. Further, at the time of actual import into the country, the exporting country should be free from African Horse Sickness (AHS). It is also advised to import these horses avoiding travel via Thailand route. The enclosures will be sent by e-mail to the applicant and RA, Jaipur.					
53	M/s. Hylasco Biotechnology India Pvt Ltd., Shameerpet 01/53/8/53829 /AM21/H- 23/IC	17.07.20	3000 Nos Rodents (Rats and Mice)	145.0	Comments sought from D/o AHD&F on 21.07.2020. D/o AHD&F vide email dated 05.08.2020 sought some information. The firm is to furnish reply.
54	M/s Suhani Farms, Bangalore 01/53/8/53755 /AM21/S- 21/IC	04.07.20	(1) LIVE ADULT BIRDS STELLAR'S SEA EAGLE (HALIAEETUS PELAGICUS) 6 NUMBERS (3 MALE AND 3 FEMALE) (2) LIVE ADULT BIRDS BALD EAGLES(HALIAEETUS LEUCOCEPHALUS 6 NUMBERS (3 MALE AND 3 FEMALE) From Netherlands	93.4	Comments sought from MOEF (WL) & DAH&D on 07.07.2020. DAH&D vide email dated 28.07.2020 has sought information from the firm. Firm's reply is awaited. MoEF(WL) vide letter dated 16.07.2020 has sought information from the firm. Firm's reply is awaited.
55	M/s Suhani Farms, Bangalore 01/53/8/53756 /AM21/S- 22/IC	04.07.20	Live Adult Birds Eclectus Parrot (Eclectus Roratus) 20 Numbers (10 Male and 10 Female) from Netherlands	72.9	Comments sought from MOEF (WL) & D/o AHD&F on 07.07.2020. DAH&D vide email dt.28.07.2020 sought some information from the firm. Firm's reply is awaited. MoEF(WL) vide letter dated 16.07.2020 has sought information from the firm. Firm's reply is awaited.
Part -2	Department for Promotion of Industry & Internal Trade (DPIIT) & Ministry of Environment & Forests (MoEF)				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
56	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM 20/T-1/IC	23.03.19	(1) 150000 Quantity Zinc Dross (H S code 79020010) is by product of hot dip galvanising process	168	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC(HSMD) and requested

			with minimum Zinc percentage 92. This is refined to produce Zinc metal and alloys. (2) 150000 Quantity Zinc Dross (H S code 79020010)		to communicate them to apply with all relevant documents in MoEF&CC(HSMD). Hence, the firm is to apply for the NOC in MoEF&CC(HSMD). Reminder sent to MoEF&CC(HSMD) on 19.06.2020 requesting for expediting the comments.
57	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM 20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Comments sought from MoEF&CC (HSMD) on 17.07.2019 followed with reminder dated 28.01.2020 & 19.06.2020. MoEF&CC (HSMD) vide email dated 20.06.2020 informed that the case is under consideration.
58	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/AM 20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. Comments sought from DIPP on 26.11.19. Comments sought from DPIIT again on 05.03.2020 followed with reminders dated 22.06.2020 & 31.07.2020 requesting for expediting the comments. MoEF(HSMD) comments are awaited.
59	M/s. Conso Agro India Private Limited, Kottayam. 01/53/8/E/AM 20/C-11/IC	24.06.19	26000 Kgs. Crumb/ Rubber Buffing Powder	4.61	Comments sought from MOEF&CC (HSMD) on 24.06.2019. Reminder sent to MOEF&CC(HSMD) on 20.06.2020. Comments sought from DPIIT on 02.08.2020.
60	M/s. Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/AM 20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF (HSMD) on 24.07.2019. Comments sought from DPIIT on 25.11.2019 & 05.03.2020. Reminder sent to MoEF&CC(HSMD) & DPIIT on 20.06.2020 & 31.07.2020 respectively requesting for expediting the comments. DPIIT vide OM No.P-29019/14/2020-LEI dated 12.08.2020 has sought some information from the firm. The firm has been requested to furnish reply within 15 days.
61	M/s Jayachandran Alloys Private Limited, Erode (TN). 01/53/8/E/AM 20/J-13/IC	14.08.19	300 MTs. Lead Scrap as per ISRI Relay	521.25	Recommended by MoEF&CC vide OM No. 23/25/2019-HSMD dated 22.03.19 for import of 13,000 MT of Lead Scrap (ISRI Code: Radio, Racks, Relays, Ropes, Rails, Rent, Rakes and Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). Comments sought from DIPP on 25.11.19 and again on 05.03.2020 & 31.07.2020 requesting for expediting the comments.
62	M/s Jammu Pigments Limited, Kota	22.08.19	2650 MTS Lead Scrap as per ISRI 'Relay'	3972.5	Comments sought from DIPP on 25.11.19 followed with reminders dated 05.03.2020 & 31.07.2020.

	Rajasthan 01/53/8/E/AM 20/J-16/IC				Comments sought from MoEF&CC (HSMD) on 20.08.2020.
63	M/s Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/AM 20/S-62/IC	02.09.19	5000 MTS BATTERY SCRAP, LIKE LEAD BATTERY PLATES, 5000 MTS BATTERY WASTES LIKE SCRAP DRAINED OR DRY WHILE INTACT	7904.2	Comments sought from MOEF (HSMD) on 05.09.2019. Comments sought from DIPP on 25.11.2019 & 05.03.2020. DPIIT vide OM No. P-29019/8/2020-LEI dated 22.06.2020 has sought information/ documents from the firm. The firm's reply dated 05.08.2020 has been referred to DPIIT vide email dated 06.08.2020.
64	M/s Eswari Global Metal Industries Pvt. Ltd., Mangalore (Karnataka) 01/53/8/E/AM 20/E-10/IC	03.10.19	600 MTS Lead Scrap in Crushed (powder) Form with atleast 60 percent Lead content	600.6	Recommended by MoEF&CC vide OM No. 23-31/2009-HSMD dated 09.09.19 for import of (i) 9,000 MT of Lead Scrap (ISRI Code: Rains only with not more than 2% of liquid/electrolyte by weight in a given consignment/container (ii) 1,000 MT of lead scrap (ISRI Code: Radio, Racks, Ropes, Rakes, Rents, Relays, Rails) and (iii) 2,000 MT of lead scrap (ISRI Code: Powder form). Comments sought from DIPP on 26.11.2019 & 05.03.2020. DPIIT vide email dated 30.07.2020 has sought information from the firm. Firm's reply dated 31.07.2020 has been referred to DPIIT on 03.08.2020.
65	M/s Jain Metal Rolling Mills, Chennai 01/53/8/E/AM 20/J-20/IC	27.09.19	5000 MTS Lead Battery Scrap covered by ISRI Code Rails 5000 MTS Lead Battery scrap as per ISRI Rains	8454.0	Recommended by MoEF&CC vide OM No. 23-130/2014-HSMD dated 09.09.19 for import of 22,000 MT of Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/ container). Comments sought from DIPP on 25.11.19 and again on 05.03.2020 & 31.07.2020 requesting for expediting the comments.
66	M/s Gravita India Ltd., Jaipur 01/53/8/E/AM 20/G-41/IC	04.12.19	5000 MTS LEAD SCRAP AS PER ISRI RAILS, LEAD BATTERY PLATES COVERS CODE WORD 'RAKES'	5250.0	Comments sought from DPIIT on 05.12.2019. Comments sought from DPIIT again on 05.03.2020 requesting for expediting the comments.
67	M/s Shree Mangal Radhika Industries, New Delhi 01/53/8/E/AM 20/S-137/IC	21.12.19	5,000 MT of Rubber Articles Scraps/ Moulded Rubber Scrap/Conveyor Belt Scrap/Pairings/ Rubberized Steel Friction Cord/ Rubberized Steel	400.00	Comments sought from MoEF&CC & DPIIT on 30.12.19.

			Friction Cord/Rubber Compound/ Lumps (Cut/shredded/press/baled/lumps/sheet/ Rolls		
68	M/s Gravita India Ltd., Jaipur 01/53/8/E/AM 20/G-44/IC	27.12.19	5000 MTS Battery waste & scrap, lead battery plates covered by isri code word rails	5040.0	Comments sought from DPIIT on 10.01.2020. Comments sought from DPIIT again on 05.03.20 followed with reminder dated 22.06.2020 requesting for expediting the comments.
69	M/s MMTC Pamp India Pvt Ltd., New Delhi 01/53/8/E/AM 20/M-29/IC 01/53/8/E/AM 20/I-50/IC	20.01.20	(1) 300Kgs. - Silver-Nickel Alloy Wire (Silver 90 Percent and Nickel 10 Percent) (2) 180 Kgs. - Silver Nickel Alloy Wire (Silver 85 Percent and Nickel 15 Percent) (3) 180 Kgs. - Silver-Nickel Alloy Wire (Silver 80 Percent and Nickel 20 Percent) (4) 60 Kgs. - Silver-Nickel Alloy Wire (Silver 70 Percent and Nickel 30 Percent) (5) 120 Kgs. - Silver-Copper Alloy Wire (Silver 90 Percent and Copper 10 Percent) (6) 120 Kgs. - Silver-Copper Alloy Wire (Silver 80 Percent and Copper 20 Percent) (7) 60 Kgs. - Silver-Copper Alloy Wire (Silver 93.5 Percent and Copper 6.5 Percent) (8) 120 Kgs. - Silver-Tin oxide Alloy Wire (Silver 90 Percent and Tin oxide 10 Percent) (9) 60 Kgs. - Silver-Tin oxide Alloy Wire (Silver 88 Percent and Tin oxide 12 Percent)	1130.0 23575	Approved as recommended by DPIIT vide OM No. P-47012/27/2020-TSW dated 29.06.2020 for import of 657 Kgs. of Silver Alloy Wires/strips, subject to further approval of the competent authority.

			(10) 300Kgs.- Silver-Graphite Alloy Strip (Silver 95 Percent and Graphite 5 Percent) (11) 200 Kgs. - Silver-Graphite Alloy Strip (Silver 97 Percent and Graphite 3 Percent) (12) 5 Kgs. - Silver-Palladium Alloy Wire (Silver 70 Percent and Palladium 30 Percent).		
CLA New Delhi may issue the import authorization to the applicant for import of 657 Kgs. of Silver Alloy Wires/strips from China and South Korea for a proportionate CIF value subject to the conditions mentioned in the DPIIT vide OM No. P-47012/27/2020-TSW dated 29.06.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA, New Delhi.					
70	M/s Shital Rubber, Ahmedabad 01/53/8/E/AM 20/S-141/IC	04.01.20	10000 MTS rubber article scraps/moulded rubber scrap/conveyor belt scrap/ pairings/ rubberized nylon friction cord/rubberized steel friction cord/rubber compound/lumps cut/shredded/press/ba led/lumps/sheet/rolls.	850.0	Comments sought from MOEF (HSMD) & DPIIT on 07.01.2020. DPIIT vide OM No. P-47012/34/2020-TSW dated 17.06.2020 sought some information. The firm is to furnish reply. MOEF (HSMD) comments are awaited.
71	M/s Pipania SAG Industries, Kashipur 01/53/8/E/AM 20/P-57/IC	30.01.20	3500 MTS crumb/rubber/granul es of less than 35 mm size	2520.0	DPIIT vide their OM dated 30.06.2020 has informed that the import item is required for the manufacture of "Crumb Rubber/ reclaimed rubber" and advised to seek certain information from the firm. The firm's reply dated 24.07.2020 referred to DPIIT on 31.07.2020. DPIIT comments are awaited.
72	M/s DOIT IMPEX PVT. LTD., Mumbai 01/53/8/E/AM 20/D-45/IC	11.02.20	342 Kgs. PRECIOUS METAL	31.868 3680	Comments sought from DPIIT on 13.02.2020 followed with reminder dated 23.06.2020. The committee decided to examine the case on file as the case is not concerned with DPIIT.
73	M/s Leading Metals Pvt. Ltd., New Delhi 01/53/8/E/AM 20/L-19/IC	15.02.20	6000 MTS LEAD SCRAP (ISRI CODE : RADIO / RACKS / RELAY / RENT / ROPES / RAILS / RENT)	6006.0	Recommended by MoEF&CC vide OM No. 23-246/2012-HSMD dated 04.04.19. Comments sought from DPIIT vide e-mail dated 11.03.20. DPIIT vide e-mail dated 20.05.2020 has sought information from the firm. Reminder sent to the firm vide email dated 01.08.2020 requesting them

					for furnishing reply. Firm's reply is awaited. However, the committee decided to examine the case on file.
74	M/s Pratham Metal Industries, Saharanpur 01/53/8/E/AM 20/P-63/IC	26.02.20	4500 MTs of Lead Scrap: Lead Scrap (ISRI Code: Rains, Radio, Rakes, Rent, Relays, Ropes, Roper, Rails and Racks). Lead Scrap namely (Lead Battery Plates Covered by ISRI code word Rail, Battery Lugs covered by ISRI Code word Rakes)	2700.0	Comments sought from DPIIT on 10.03.20 and MoEF&CC on 11.03.20. Reminder sent to DPIIT on 22.06.2020 for expediting the comments. MoEF&CC vide email dated 10.07.2020 stated that the applicant has not applied for the NOC in MoEF&CC yet and requested to DGFT to communicate them to apply with all relevant documents in MoEF&CC. The firm vide email dated 03.08.2020 has been requested to apply for the NOC with all relevant documents in MoEF(HSMD).
75	M/s Shree Momai Krupa Jewellers, Maharashtra 01/53/8/E/AM 20/S-159/IC	15.01.20	(1) 12.000- KGA YELLOW ALLOY GLP HG50 (2) 12.000- KGS YELLOW ALLOY AG-5 21 BPM.	4.1937 3	Comments sought from DPIIT on 05.03.20. DPIIT vide e-mail dated 01.05.2020 had sought information from the firm. The firm was requested on 04.05.2020 and 03.08.2020 to furnish reply. In response, the firm vide email dated 04.08.2020 stated that the shipment was already cleared on the basis of permission granted by PRC. Hence, they don't want to process the application for the licence. The committee decided to close the case.
76	M/s. Mcleo Beads and Handicrafts Pvt. Ltd., Dharamshala, Kangra 01/53/8/E/AM 20/M-82/IC	04.03.20	50 Kgs. of SILVER TUBES	45.03	Comments sought from DPIIT on 12.03.20. DPIIT vide e-mail dated 12.05.20 has sought information from the firm. The firm has been reminded vide email dated 03.08.2020 requesting for furnishing reply. Firm's reply is awaited.
77	M/s. Prevest Denpro Limited, Jammu 01/53/8/E/AM 20/P-67/IC	11.03.20	50 Kgs. of Silver Alloy Powder	19.44	Comments sought from DPIIT on 16.03.20. DPIIT vide e-mail dated 24.04.20 informed that the item of import is Silver Alloy powder and as per the applicant's firm, it is raw material for the manufacture of Dental Cement. Committee noted that case does not pertain to Dental Council of India and have been referred to M/o Health & Family Welfare on 20.08.2020.
78	M/s. Centum Electronics Limited, Bangalore 01/53/8/E/AM 20/C-45/IC	14.3.20	40 Kgs. of Solder Wire	1.6353 9	Comments sought from DPIIT on 16.03.20. DPIIT vide OM No. P-47012/45/2020-TSW dated 28.04.2020 has sought information from the firm. Reminder sent to the firm on 04.08.2020 requesting to furnish reply. Firm's reply is awaited.

79	M/s. Singodaa Industries, Bharuch 01/53/8/E/AM 20/S-222/IC	17.3.20	100 MT of Battery Plate Scrap/Lead Scrap	3995.75	Comments sought from DPIIT & MoEF&CC on 19.03.2020. Reminder sent to DPIIT on 22.06.2020 for expediting the comments. Reminder sent to MoEF&CC on 04.08.2020 requesting for expediting the comments.
80	M/s. Gayathree Industries, Hyderabad. 01/53/8/E/AM 20/G-10/IC	19.02.20	Request for enhancement in the quantity of import item in the Import License No. 0919019942 dated 11.07.2019.	Proportionate	In the EFC meeting dated 01.06.20, the Committee noted that the quantity allowed have been enhanced by substantial amount than recommended earlier by MoEF&CC and DPIIT. It was accordingly decided to seek a clarification from MoEF&CC and DPIIT about the criteria adopted by them for enhancing the quantity and whether there has been any monitoring by them regarding the use of the imported item by the firm for the purpose for which it has been allowed. Accordingly, clarification had been sought from DPIIT & MoEF&CC. After due deliberation, the committee decided to examine case on file w.r.t. the need to allow such enhanced imports.
81	M/s Supreme Batteries Pvt. Ltd., Hyderabad 01/53/8/53013 /AM21/S-4/IC	07.05.20	1000 MTS Lead Scrap Lead Scrap ISRI Code Radio, Rakes, Rent Relays Ropes Rails and Racks Battery Scrap Namely Lead Battery Plates Covered by ISRI Cord Word Rails Battery Lugs Covered by ISRI Code Word Rakes and 7000 MTS Lead Scrap Battery Wastes, namely Lead Batteries Covered by ISRI Code Word Rains.	6974.4	Recommended by MoEF&CC (HSMD) vide OM No. 23/18/2019 dated 02.03.19. Comments sought from DPIIT on 29.05.2020. The firm has been requested vide email dated 05.08.2020 requesting them to furnish reply to DPIIT OM No. P-29019/6/2020-LEI dated 23.07.2020. Firm's reply dated 11.08.2020 has been referred to DPIIT on 11.08.2020.
82	M/s Solvex Renewable and Green Energy Pvt. Ltd., Chennai 01/53/8/53604 /AM21/S-6/IC	03.06.20	5000 MTS Rubber/ Crumb/ Granules Having Mesh size finer than 10 Mesh and devoid of Iron / Steel & most of the Fibres.	380.0	Comments sought from MOEF (HSMD) & DPIIT on 09.06.2020 The firm has been requested vide email dated 07.07.2020 requesting them to furnish reply to DPIIT OM No.P-47012/54/2020-TSW dated 29.06.2020. Reminder sent to firm on 05.08.2020. Firm's reply is awaited. Reminder sent to MOEF (HSMD) vide email dated 05.08.2020 requesting for furnishing comments.

83	M/s Pilot Industries Ltd., New Delhi 01/53/8/53608 /AM21/P-4/IC	06.06.20	20000 MTs of lead scrap drained batteries isri code: rains.	13921. 2	Comments sought from MOEF (HSMD) & DPIIT on 13.06.2020. MOEF (HSMD) vide email dated 18.06.2020 informed that the case is under examination with them. MOEF (HSMD) comments are awaited. The firm has been requested to furnish reply to DPIIT OM No. P-29019/10/2020-LEI dated 25.06.2020. Firm's reply is awaited.
84	M/s Medi PIIC Solution INC, Chennai 01/53/8/53609 /AM21/M-4/IC	06.06.20	9 Nos Refurbished nellcor puritan bennet LP20 ventilators with accessories –pre-owned 17 Nos refurbished Newport HT 50 ventilator with accessories 7 Nos refurbished nellcor puritan bennet 760 ventilator with accessories – preowned.	8.8	MOEF (HSMD) vide email dated 07.07.2020 informed that used ventilators fall under Schedule VI of the Hazardous and other wastes (Management and Transboundary Movement) Rules 2016 and are prohibited for import in India. Therefore the firm's request is not recommended. The Committee accordingly rejected the case.
85	M/s Vasoo Metals, New Delhi 01/53/8/53611 /AM21/V-4/IC	08.06.20	1250 MTS lead scrap drained batteries isri code: radio/rakes /rents/ relays/ ropes/ rails/ ropes/ rails/ racks/ rains.	478.7	Comments sought from MOEF (HSMD) & DPIIT on 13.06.2020. MOEF (HSMD) comments are awaited. The firm has been requested to furnish reply to DPIIT OM No. P-29019/9/2020-LEI dated 25.06.2020. Firm's reply is awaited.
86	M/s PM Tools & Abrasives, Roorkee 01/53/8/53580 /AM21/P-2/IC	19.05.20	100 kgs brazing/ silver brazing alloys in the form of foil of different thickness/ sizes	48.8	Comments sought from DPIIT on 06.06.2020 and comments sought from MeitY on 14.07.2020. DPIIT vide email dated 12.06.2020 has advised to consult DHI. Accordingly, as per advice of DPIIT, the committee decided to send the application to DHI for furnishing their comments. Accordingly, comments sought from DHI on 04.08.2020. Reminder sent to DHI on 13.08.2020 requesting for furnishing comments. DHI comments are awaited. MeitY vide OM No. W-21/40/2020-IPHW-MeitY dated 23.07.2020 informed that the import items do not fall under the purview of MeitY.
87	M/s The Director, MTRDC,	29.05.20	(1) 15.0879 MTR Strip X spool CDA 101 SPEC 0.022 X 4	34.9	The request of the Organization under DRDO has been processed and approved on file with the approval of Competent

	Bengaluru 01/53/8/53594 /AM21/T-8/IC		(2) 25.179 MTR AG72 CU28 Strip x Spool 0.003 X 6 (3) 1.500 MTR Strip 0.003 x 170 Au 35 Cu 65 (4) 1.500 MTR Strip 10 Palcusil 0.003 x 170 (5) 1.500 MTR Strip 5 Palcusil 0.003 x 170 mm (6) 24.99. MTR Strip X Spool BVAG-8, 0.003X4 (7) 25.085 MTR Strip X spool AG 72 CU 28, 0.003X 7.5		Authority. The Committee accorded ex-post facto approval.
88	Jai Ambe Rubber Products Pvt. Ltd., Tamil Nadu 01/53/8/53687 /AM21/J-7/IC	24.06.20	15000 MTs Crumb Rubber / Rubber Granules	1275.0	Comments sought from MOEF (HSMD) & DPIIT on 25.06.2020. The committee decided to refer the case to DPIIT. Accordingly, the case is referred to DPIIT on 06.08.2020 for comments.
89	Green Global Technologies, Vadodara 01/53/8/53696 /AM21/G-4/IC	25.06.20	20000 MTs Crumb Rubber granules having mesh size finer than 10 mesh and devoid of iron/steel & most of the fibers	1800.0	Comments sought from MOEF (HSMD) & DPIIT on 26.06.2020. DPIIT vide OM No. P-47012/58/2020-TSW dated 08.07.2020 has sought some information. The firm has been requested vide email dated 28.07.2020 to furnish reply to DPIIT's OM dated 08.07.2020. Firm's reply is awaited.
90	Checon Shivalik Contact Solutions Pvt Ltd., New Delhi 01/53/8/53664 /AM21/C-6/IC	22.06.20	(1) 216 kgs Silver Alloy Strip (2) 2175 Kgs Silver Alloy Wire (3) 864 Kgs Silver Strip (4) 102 Kgs Silver Wire	1556.0	Approved as recommended by DPIIT vide OM No.P-47012/9/2020-TSW dated 29.07.2020.
CLA New Delhi may issue the import authorization to the applicant for import of 3357 Kgs. of Silver and Silver Alloy wire/Strips from USA for a CIF value of Rs.36860663.49 (Euro 427122.40) as recommended by DPIIT vide OM No.P-47012/9/2020-TSW dated 29.07.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
91	Checon Shivalik Contact Solutions Pvt. Ltd., New Delhi 01/53/8/53662 /AM21/C-5/IC	22.06.20	(i) 750 Kgs. Silver Alloy Wire (ii) 75 Kgs Silver Alloy Strip	368.6	Approved as recommended by DPIIT vide OM No.P-47012/9/2020-TSW dated 29.07.2020.
CLA New Delhi may issue the import authorization to the applicant for import of 825 Kgs. of Silver Alloy					

Wire/Strips from France for a CIF value of Rs.155600181.55 (USD 2035319.58) as recommended by DPIIT vide OM No.P-47012/9/2020-TSW dated 29.07.2020 as well as with Actual User condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

92	M/s Oyster Industries Pvt. Ltd., Silvassa 01/53/8/53771 /AM21/O-2/IC	07.07.20	15000 MTS Rubber Crumb/ Granules having mesh size finer than 10 mesh and devoid of iron / steel & most of the fibres	1710.0	Comments sought from MOEF (HSMD) & DPIIT on 09.07.2020. The firm has been requested vide email dated 28.07.2020 to furnish reply to DPIIT vide OM No. P-47012/51/2019-TSW dated 23.07.2020. The firm's reply has been referred to DPIIT on 13.08.2020 requesting for furnishing comments.
Part -3	Ministry of Steel (MoS)				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
93	M/s Barq General Trading Pvt Ltd., Chennai 01/53/8/E/AM 20/B-42/IC	02.01.20	50018 MTS Steel Slag	35.6	Comments sought from DIPP & M/o Steel on 06.01.2020. M/o Steel vide U.O. dated 03.03.20 has sought information from the firm. DPIIT vide e-mail dated 12.05.20 has also sought information from the firm. The committee decided to remind the firm for furnishing their reply as asked by DPIIT & M/o Steel. The representative of MoS informed in the meeting that they have sought information from the firm.
94	M/s. Dubal International, Mumbai 01/53/8/E/AM 20/D-46/IC	11.02.20	10000 Kgs Tungsten Scrap	108.0	Comments sought from M/o Steel on 13.02.2020. The committee decided to remind M/o Steel for expediting comments.
Part -4	MoE&CC and C&PC				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
95	M/s. C.T. Group, Kerala 01/53/8/32008 /AM19/C-3/IC	25.05.18	One Ton of Natural Calcium Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated 25.10.2018 also informed that the matter does not pertain to them. Comments sought from M/o. Mines on 30.07.2018. Reminder sent to M/o Mines on 13.08.2020 requesting for expediting comments.

96	M/s Bayer Vapi Pvt. Ltd., Vapi, Gujarat. 01/53/8/E/AM 20/B-13/IC	12.06.19	350000 Kgs. of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Last reminder sent to D/o C&PC vide agenda note dated 28.01.20. Reminder sent to C&PC on 12.08.2020 requesting for expediting comments. Reminder sent again to MoEF&CC on 12.08.2020 requesting for expediting comments.
97	M/s Gharda Chemicals Limited, Mumbai 01/53/8/E/AM 20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MOEF (O) and C&PC on 23.08.2019. Reminder sent to MoEF&CC (O) on 13.08.2020 requesting for expediting comments. MoEF&CC vide OM No. 11/7/2015-OC dated 06.12.19 has informed that as per the past practice, the recommendation for import of CTC were issued as agreed between the CTC Producers and Consumers in the meeting. As per the minutes of the meeting dated 18 th September, 19 between the CTC Producers and Consumers there were pending quantities of CTC to be imported against existing licenses. These were to be first imported and further imports of CTC would be decided as per decision of the next meeting in December, 2019.
98	M/s. Tagros Chemicals India Private Limited, Chennai 01/53/8/E/AM 20/T-54/IC	19.3.20	200 MT of Carbon Tetra Chloride	89.10	Comments sought from MoEF&CC and C&PC on 20.03.20. Recommended by MOEF&CC (Ozone Cell) vide OM No. 11/7/2015-OC dated 01.06.2020. Reminder sent to C&PC on 31.07.2020 for expediting comments.
99	M/s. Hemani Industries Limited, Mumbai 01/53/8/E/AM 21/H-2/IC	31.03.20	500 MT of Carbon Tetra Chloride	236.68	Comments sought from MoEF&CC and C&PC on 24.05.20. 480 MT of Carbon Tetrachloride has been recommended by MOEF&CC (Ozone Cell) vide OM No. 11/7/2015-OC dated 17.07.2020.

100	M/s UPL Limited, Maharashtra 01/53/8/51926 /AM21/U-1/IC	30.04.20	500000 kgs Carbon Tetrachloride	227.2	C&PC comments are awaited. Comments sought from MOEF (O) & C&PC 29.05.2020. The committee noted that the firm had furnished reply on 24.06.2020 directly to MoEF (OC) deficiency letter issued vide OM No. 11/7/2015-OC dated 01.06.2020 with a copy to DGFT and decided to wait for comments from MoEF(OC). Recommended by C&PC vide OM No. C-II-17014/13/2018-CHEM-II-CPC(FTS 13959) dated 02.07.2020. MoEF&CC(OC) vide OM No. 11/7/2015-OC dated 17.07.2020 has sought some clarification to be furnished by the firm. The firm's reply received vide email dated 17.07.2020 has been referred to MoEF&CC(OC) on 28.07.2020.
101	M/s Metrochem API Pvt. Ltd., Hyderabad 01/53/8/53562 /AM21/M-2/IC	14.05.20	200000 kgs 2,2,2 Trifluoro ethanol	935.7	Comments sought from MOEF (OC) and C&PC on 06.06.2020. MOEF&CC (OC) vide OM No. 11/13/2017-OC dated 24.06.2020 informed that recommendation of Ozone Cell, MOEF&CC is not required. C&PC comments are awaited.
Part -5	Meity				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
102	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948 /AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. Meity vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018 followed with reminder dated 29.05.2019. DIPP vide OM No. P-47012/42/2019-TSW dated 07.06.2019 had sought information from the firm. The firm has been requested on 19.06.2019 for furnishing reply. Reminder sent on 05.08.2020 to firm requesting them to furnish reply within 15 days. Firm's reply is awaited.
103	M/s The Malayala Manorama Co. Ltd. Kottayam, Kerala 01/53/8/E/AM 20/T-34/IC	18.11.19	1 No Used studio equipments door 1 closure and accessories, ...	12.2	Approved as recommended by Meity vide OM No. W-50/3/2020-IPHW-Meity dated 10.08.2020.

CLA New Delhi may issue the import authorization to the applicant for import of Used Studio equipments &

Used Computer Equipments under restricted category [as per ANF-2M] from UAE for a CIF value of Rs.1227705.85 (UAE Dirham (AED 66000) subject to the conditions mentioned in MeitY vide OM No. W-50/3/2020-IPHW-MeitY dated 10.08.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

104	M/s Jacobs Engineering India Pvt. Ltd., Navi Mumbai 01/53/8/E/AM 20/J-26/IC	04.12.19	8 Nos Dell precision T1700 MT CTO base, dual 19' monitors keyboard & mouse	27.9	Comments sought from MeitY on 05.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 13.12.19, response from the firm is awaited. The case is under examination in MeitY.
105	M/s Jacobs Engineering Pvt. Ltd., Navi Mumbai 01/53/8/E/AM 20/J-27/IC	12.12.19	1 Nos Dell Precision Tower 3420 XCTO Base, Dual 19 Monitors Keyboard & Mouse	37.0	Comments sought from MeitY on 13.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 28.01.20. The case is under examination in MeitY.
106	M/s Consulting Engineering Services India Pvt. Ltd., Mumbai 01/53/8/E/AM 20/C-29/IC	24.12.19	(i) 1.000 No.- OptiPlex 3020 Minitower CTO, Dual 19' Monitors Keyboard & Mouse. (ii) 7.000 Nos.- OptiPlex 3050 Small Form CTO, Dual 19' Monitors Keyboard & Mouse (iii) 9.000- Nos. - OptiPlex 5055 Ryzen CPU Small Form Factor CTO, Dual 19' Monitors Keyboard & Mouse. (iv) 2.000- Nos. - Optiplex 3010 DT Base, Dual 19' Monitors Keyboard & Mouse	3.7	Comments sought from MeitY on 31.12.2019. Meity vide e-mail dated 29.01.20 has informed that information has been sought from the firm vide e-mail dated 29.01.20. The case is under examination in MeitY.
107	M/s SI2 Microsystems Pvt. Ltd., Bangalore 01/53/8/E/AM 20/S-140/IC	25.12.19	1 Kgs. Gold wire	94.4	Comments sought from DPIIT on 22.01.2020. DPIIT vide U.O dated 12.02.20 has suggested to seek comments from Meity. Accordingly, comments sought from Meity on 01.06.2020. MeitY vide email dated 29.07.2020 has sought some information from the firm. Firm's reply is awaited.
108	M/s Consulting Engineering Services India Pvt Ltd., Navi Mumbai 01/53/8/E/AM 20/C-31/IC	03.01.19	1 Nos Dell Precision Tower 3620 XCTO base, dual 19 monitors keyboard & mouse	21.3	Comments sought from MeitY on 07.01.2020. Reminder sent to MeitY vide email dated 22.06.2020 and 05.08.2020. The case is under examination in MeitY.
109	M/s Bharat	23.02.20	(i) 18.600- MTR	1.8	Comments sought from DPIIT on

	Electronics Ltd., Bangalore 01/53/8/E/AM 20/B-53/IC		Silver Ribbon - AG 99.99		25.02.2020. DPIIT vide OM dated 30.04.20 has suggested to seek comments from MeitY. Accordingly, comments sought from MeitY on 01.06.2020, 22.06.2020 and 05.08.2020. MeitY comments are awaited.
110	M/s Garg Chemicals, New Delhi 01/53/8/E/AM 20/G-61/IC	27.02.20	150 Grams of Au 99.999 and 250 grams of Ag 99.999	6.31	Comments sought from DPIIT on 05.03.20. DPIIT vide e-mail dated 05.03.20 informed that the request is for trading purpose and DPIIT is not concerned. The committee decided to examine the case on file for approval of DGFT.
111	M/s. Centum Electronics Ltd, Bangalore 01/53/8/E/AM 20/C-44/IC	13.03.20	12000 Nos. of Squareto	1.96	DPIIT vide OM dated 01.05.2020 has informed that the application is for the import of "Squareto" [ITC(HS) 71069200] required for the manufacture of Printed Circuit Boards for which DPIIT is not concerned and MeitY may be consulted in the matter. Accordingly, comments have been sought from MeitY on 08.05.2020 and 22.06.2020. MeitY vide email dated 29.07.2020 has sought some information from the firm. Firm's reply dated 06.08.2020 has been referred to MeitY on 11.08.2020.
112	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53571 /AM21/B-2/IC	18.05.20	6730 Nos. of Cusil Preforms	3.8	Comments sought from DPIIT on 06.06.2020. Comments sought from MeitY on 14.07.2020 as per Committee decision of M.No.2 dt.10.7.2020. MeitY vide email dated 17.07.2020 has sought some information from the firm. The firm's reply is awaited. The committee also decided to seek comments from DRDO as per MeitY as vacuum tubes are used in Defence. Comments sought from DRDO on 10.08.2020.
113	M/s Bharat Electronics Ltd., Bangalore 01/53/8/53573 /AM21/B-3/IC	18.05.20	2200 Nos Cusil Performs	.08	Comments sought from DPIIT on 06.06.2020. Comments sought from MeitY on 14.07.2020 as per Committee decision of M.No.2 dt.10.7.2020. MeitY vide email dated 29.07.2020 has sought some information from the firm. The firm's reply dated 31.07.2020 has been referred to MeitY vide email dated 05.08.2020. MeitY comments are awaited. The committee also decided to seek comments from DRDO as per MeitY as vacuum tubes are used in Defence. Comments sought from DRDO on 10.08.2020.
114	M/s Bharat	18.05.20	28230 Nos Cusil	21.4	Comments sought from DPIIT on

	Electronics Ltd., Bangalore 01/53/8/53574 /AM21/B-4/IC		Performs Different Thickness		06.06.2020. Comments sought from MeitY on 14.07.2020 as per Committee decision of M.No.2 dt.10.7.2020. MeitY vide email dated 29.07.2020 has sought some information from the firm. The firm's reply dated 31.07.2020 has been referred to MeitY vide email dated 05.08.2020. MeitY comments are awaited. The committee also decided to seek comments from DRDO as per MeitY as vacuum tubes are used in Defence. Comments sought from DRDO on 10.08.2020.
115	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53575 /AM21/B-5/IC	18.05.20	76720 Nos Nicusil and Cusil Performs Different Thickness	47.3	Comments sought from DPIIT on 06.06.2020. Comments sought from MeitY on 14.07.2020 as per Committee decision of M.No.2 dt.10.7.2020. MeitY vide email dated 17.07.2020 has sought some information from the firm. The firm's reply is awaited. The committee also decided to seek comments from DRDO as per MeitY as vacuum tubes are used in Defence. Comments sought from DRDO on 10.08.2020.
116	M/s Bharat Electronics Ltd., Bengaluru 01/53/8/53576 /AM21/B-6/IC	18.05.20	1000 Nos Cusil Performs	.02	Comments sought from DPIIT on 06.06.2020. Comments sought from MeitY on 14.07.2020 as per Committee decision of M.No.2 dt.10.7.2020. MeitY vide email dated 29.07.2020 has sought some information from the firm. The firm's reply dated 31.07.2020 has been referred to MeitY vide email dated 05.08.2020. MeitY comments are awaited. The committee also decided to seek comments from DRDO as per MeitY as vacuum tubes are used in Defence. Comments sought from DRDO on 10.08.2020.
117	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53577 /AM21/B-7/IC	18.05.20	4100 Nos Palcusil 10 Preforms	70.5	Comments sought from DPIIT on 06.06.2020. Comments sought from MeitY on 14.07.2020 as per Committee decision of M.No.2 dt.10.7.2020. MeitY vide email dated 17.07.2020 has sought some information from the firm. The firm's reply is awaited. The committee also decided to seek comments from DRDO as per MeitY as vacuum tubes are used in Defence. Comments sought from DRDO on 10.08.2020.

118	M/s Bharat Electronics Ltd., Karnataka 01/53/8/53578 /AM21/B-8/IC	18.05.20	200 gms composition, gold conductor 5771	18.6	Comments sought from DPIIT on 06.06.2020. The committee noted that the item pertains to MeitY. Accordingly, comments sought from MeitY. Comments sought from MeitY on 14.07.2020 as per Committee decision of M.No.2 dt.10.7.2020. MeitY vide email dated 17.07.2020 has sought some information from the firm. The firm's reply is awaited. The committee also decided to seek comments from DRDO as per MeitY as vacuum tubes are used in Defence. Comments sought from DRDO on 10.08.2020.
119	M/s Bharat Electronics Ltd, Bangalore 01/53/8/53630 /AM21/B-12/IC	12.06.20	15.000- KGS CUSIL ABA BRAZING FOIL.	24.99	Comments sought from DPIIT on 16.06.2020. Comments sought from MeitY on 14.07.2020 as per Committee decision of M.No.2 dt.10.7.2020. MeitY vide email dated 17.07.2020 has sought some information from the firm. The firm's reply is awaited. The committee also decided to seek comments from DRDO as per MeitY as vacuum tubes are used in Defence. Comments sought from DRDO on 10.08.2020.
120	M/s Bharat Electronics Ltd, Bangalore 01/53/8/53631 /AM21/B-13/IC	12.06.20	(i) 536.860- GMS V99 BRAZING STRIP (41-96789) (ii) 8317.000- GMS PALCUSHI BRAZING WIRE (41-97431)	157.6	Comments sought from DPIIT on 16.06.2020 DPIIT vide OM dated 29.06.2020 has informed that they are not concerned and MeitY may be consulted. Accordingly, comments sought from MeitY on 05.08.2020 requesting for furnishing their comments. The committee also decided to seek comments from DRDO as per MeitY as vacuum tubes are used in Defence. Comments sought from DRDO on 10.08.2020.
121	M/s Bharat Electronics Ltd, Bangalore 01/53/8/53632 /AM21/B-14/IC	12.06.20	5.387 kgs brazing wire 41-96790	223.1	Comments sought from DPIIT on 16.06.2020. DPIIT vide OM dated 29.06.2020 has informed that they are not concerned and MeitY may be consulted. Accordingly, comments sought from MeitY on 05.08.2020 requesting for furnishing their comments. The committee also decided to seek comments from DRDO as per MeitY as vacuum tubes are used in Defence. Comments sought from DRDO on 10.08.2020.

122	M/s Saint Gobain India Pvt Ltd., Tamil Nadu 01/53/8/53840 /AM21/S-40/IC	20.07.20	1 Set Panasonic CF-53 Tough book Laptop Computer S/N 41TSA35224	.03	Comments sought from MeitY on 21.07.2020 & 10.08.2020.
Part -6	Ministry of Mines				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
123	M/s Vaibhav Global Ltd., Rajasthan 01/53/8/E/AM 20/V-36/IC	08.01.20	1000000 kgs Shungite Rough Stone	296.1	Comments sought from M/o Mines & DPIIT on 10.01.2020. DPIIT vide OM No P-47012/11/2020 T.S. dated 20.02.20 has informed that the unit is covered under 100% EOU Scheme which is under administrative control of Department of Commerce. DPIIT is not concerned with 100% EOU and DGFT may take necessary action accordingly. Ministry of Mines vide OM No. 16/10/2020-M.V. dated nil has requested to take decision in the matter subject to the comments/inputs of respective State Government.
124	M/s K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/AM 20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Comments sought from M/o Mines & DIPP on 03.09.2019. Reminder sent to M/o Mines & DPIIT on 21.08.2020.
125	M/s Upper India Inorganic Industries Ltd, Chandigarh 01/53/8/E/AM 20/U-7/IC	08.01.20	40 MTS zinc dross	100.0	Comments sought from Mines on 10.01.2020. Reminder sent to M/o Mines on 17.08.2020.
126	M/s Rubamin Pvt Ltd., Panchmahal 01/53/8/E/AM 20/R-59/IC	13.01.20	5000 MTs Zinc Dross	8875.0	Comments sought from M/o Mines on 21.01.2020. Reminder sent to M/o Mines on 17.08.2020.
Part -7	Ministry of Environment & Forests, Ozone Cell [MoEF(O)]				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
127	M/s Symbiotec	16.12.19	5	6.4	Comments sought from MOEF&CC (O) on

	Pharma Lab Pvt. Ltd., Madhya Pradesh 01/53/8/1/AM 20/S-133/IC		kgsBromofluoromethane		17.12.2019. MoEF&CC vide OM No. 11/16/2017-OC (Part-1) dated 15.01.20 has informed that the firm needs to get registered under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments using Form 10A as importer of Bromofluoromethane for feedstock purpose for manufacture of Fluticasone Furoate. The same is under process. Comments/Views/NOC w.r.t. the specific request for import will be provided after the registration under Ozone Depleting Substances, (Regulation & Control) Rules, 2000 and its amendments is completed.
128	M/s Symbiotec Pharma Lab Pvt Ltd., Indore 01/53/8/1/AM 20/S-191/IC	05.02.20	10 kgs Bromofluoromethane	12.8	Comments sought from MoEF&CC (O) on 11.02.2020. MoEF&CC(O) on 30.7.2020 informed that they have not received the copy of application. Accordingly, the application is referred to MoEF&CC(O) on 14.08.2020.
129	M/s Sun Pharmaceutical Industries Ltd., New Delhi 01/53/8/53569 /AM21/S-1/IC	17.05.20	140 kgs bromofluoromethane	167.4	Already approved on file by the Competent Authority on the basis of comments received from MoEF&CC(O). The Committee accorded ex-post facto approval.

Part -8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
130	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/AM19 /S-59/IC	03.10.18	Plain Zebra, Siamese Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Last reminder sent to MoEF&CC (WL) vide agenda note dated 24.12.2019
131	M/s. A&S Creations, New Delhi. 01/53/8/1/AM 19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MoEF&CC (WL) on 18.02.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
132	M/s. Agnel Lobo, Mumbai. 01/53/8/1/AM 19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from MoEF&CC (WL) on 26.02.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19.

133	M/s. A&S Creations, New Delhi. 01/53/8/E/AM 20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
134	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/AM 20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
135	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/AM 20/S-18/IC	08.05.2019	SusseraLappa (Kuth Roots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
136	M/s. A&S Creations, New Delhi 01/53/8/E/AM 20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
137	M/s. A&S Creations, New Delhi. 01/53/8/E/AM 20/A-35/IC	09.07.19	10 nos. TGS Sling with standard Accessories	10.8	Comments sought from MOEF&CC (WL) on 10.07.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
138	M/s. A&S Creations, New Delhi. 01/53/8/E/AM 20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20
139	M/s A&S Creations, New Delhi 01/53/8/E/AM 20/A-55/IC	21.08.19	7 Nos GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
140	M/s Merlin Aeronautics Manufacturing Pvt Ltd., Bangalore 01/53/8/E/AM 20/M-37/IC	20.09.19	2 Nos Thermal Night Vision Scope for Anti Poaching and Surveillance	11.2	Comments sought from MOEF&CC (WL) on 23.09.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
141	M/s Culminating Technologies, Allahabad 01/53/8/E/AM	20.11.2019	10 Nos. of night vision Devices	5.0	Comments sought from MOEF (WL) on 21.11.2019. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.2020.

	20/C-25/IC				
142	M/s Sonal Ghaghda, Jamnagar 01/53/8/I:/AM 20/S-194/IC	10.02.20	1 prs African Grey Parrot	Nil	Comments sought from D/o AHD&F & MoEF&CC (WL) on 11.02.2020. Recommended by D/o AHD&F vide OM No. 110102(1)/3/2017-Trade dated 09.06.2020. MoEF&CC (WL) comments are awaited.
143	M/s Joydeb Mukherjee, Kolkata 01/53/8/I:/AM 20/J-41/IC	18.02.20	1 Nos blue and gold macaw male	.01	Comments sought from MOEF (WL) & D/o AHD&F on 20.01.2020
144	M/s E. Chandran, Telangana 01/53/8/I:/AM 20/I:-21/IC	03.03.20	44 Nos. of Hunting Trophic	8.97	Comments sought from MOEF (WL) on 06.03.2020
145	M/s A&S Creations, New Delhi 01/53/8/I:/AM 20/A-128/IC	19.02.20	02 Nos. of Yukon Night Vision Binocular 3x42 Tracker	.50	Comments sought from MOEF (WL) on 24.02.2020. Recommended by Police Modernization Division, MHA vide OM No. IV-20011/09/2020 dated 17.06.2020. MoEF&CC (WL) comments are awaited.
146	M/s Hi-Tech Advance Products, Indore 01/53/8/53570 /AM21/I-1/IC	18.05.20	7.000-SLET Injection rifle/dart projector JMDB.13-4no, Injection rifle/dart projector JMST-3no, transport case JMDB-4no, soft transport case JMC-3no, BJ13mm barrel for JM3no, CO2 Container/cartridge 1 6gram-11no, Venting pin-7no, Connector-23no, 3.0ml dart syringe-43no, 5.0ml dart syringe-43no, 10.0ml dart syringe-41no, needle 1.5x25mm plain-40no, needle 1.5x38mm plain-70no, needle 2.0x30mm plain-40no, needle 2.0x40mm plain-40no, needle 2.0x60mm plain-40no, PRO3R Safety cab-23no.	15.0	Approved as recommended by MOEF&CC (WL) vide communication File No. 3-12/2019WL(part-2)(Vol.2) dated 25.06.2020 read with MOEF&CC (WL) vide communication File No. 3-12/2019WL(part-2)(Vol.2) dated 30.06.2020.

			PRO5-23no, Training needle- 40no, Silicone oil 10ml-4no.		
RA, Indore may issue the import authorization to the applicant for import of Injection rifle/dart projector JMDB.13-4no, Injection rifle/dart projector JMST-3no, transport case JMDB-4no, soft transport case JMC-3no, BJ13mm barrel for JM 3no, CO2 Container/cartridge 16gram-11no, Venting pin-7no, Connector-23no, 3.0ml dart syringe-43no, 5.0ml dart syringe-43no, 10.0ml dart syringe-41no, needle 1.5x25mm plain-40no, needle 1.5x38mm plain- 70no, needle 2.0x30mm plain-40no, needle 2.0x40mm plain-40no, needle 2.0x60mm plain-40no, PRO3R Safety cab- 23no, PRO5-23no, Training needle-40no, Silicone oil 10ml-4no from Denmark for a CIF value of Rs. 1308576 [EURO (EUR) 15216] as recommended by MOEF&CC (WL) vide communication File No. 3-12/2019WL(part-2)(Vol.2) dated 25.06.2020 read with MOEF&CC (WL) vide communication File No. 3-12/2019WL(part-2)(Vol.2) dated 30.06.2020 as well as with Trading (Stock & Sale) condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore.					
147	M/s A&S Creations, New Delhi 01/53/8/53588 /AM21/A-6/IC	24.06.20	(i) 4 Nos Milsar Nano Tag 3 with Standerd accessories (ii) 6 Nos 'Milsar GSM Radio Tag M9' with Standard Accessories	13.0	Approved as recommended by MOEF&CC (WL) vide communication File No. 3-11/2019WL(part1)(Vol.2) dated 15.07.2020.
CLA New Delhi may issue the import authorization to the applicant for import of (i) Milsar Nano Tag 3 with Standerd accessories - 4 Nos. and (ii) Milsar GSM radio tag M9 with Standard Accessories - 6 Nos. from Romania (ROM) for a CIF value of Rs. 1308576 [EURO (EUR) 15216] as recommended by MOEF&CC (WL) vide communication File No. 3-11/2019WL(part1)(Vol.2) dated 15.07.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
148	M/s Hi Tech Advance Products, Indore 01/53/8/53728 /AM21/H- 12/IC	01.07.20	5 Set Injection rifle /dart projectorJMDB13- 3no. Injection rifle/dart projector JMSP-1 no. transportcaseJMDB- 3no.transportcaseJM SP- 1no.transportcaseIM- 1no. BJ13mm barrel for JM-1No.B13mm barrel for IM- 1no.CO2 container/cartridge 16gram-7box, 3.0ml dart syringe- 23no.5.0ml dart syringe-23no.10.ml dart syringe-12no, needle 1.5x38mm plain-60no, needle 2.0x30mm plain-10, needle 2.0x40mm plain-60no. needle2.0x60mm plain-10no, PRO3-	12.9	Comments sought from MOEF&CC (WL) on 04.07.2020.

			14no, PRO5-14no,		
149	M/s Hi-Tech Advance Products, Indore 01/53/8/53745 /AM21/H-14/IC	03.07.20	8 Sets 1. Co2 Dart Projector Barrel JMDB13-2no., 2.JMDB Hard transport case-no., 2, 3. Co2 Dart Projector JMST-6no., 4.BJ13 mm bore barrel 900mm for all JM-6no., 5.JMC Soft case for all JM-6 no., 6.CO23, Co2 Container 16 gram-8 Box.	12.6	Approved as recommended by MOEF&CC (WL) vide communication File No. 3-12/2019WL(part-2)(Vol.2) dated 15.07.2020.
RA, Indore may issue the import authorization to the applicant for import of Total 8.00 Nos. (1.) Co2 Dart Projector Barrel JMDB13-2no. (2) JMDB Hard transport case-no.2 (3.) Co2 Dart Projector JMST-6no. (4.) BJ13 mm bore barrel 900mm for all JM-6no. (5.) JMC Soft case for all JM-6 no. (6.) CO23, Co2 Container 16 gram-8 Box from Denmark for a CIF value of Rs.1269117.80 [EURO (EUR) 14654.94] as recommended by MOEF&CC (WL) vide communication File No. 3-12/2019WL(part-2)(Vol.2) dated 15.07.2020 as well as with Trading condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA, Indore.					
150	M/s Adinath Veterinary Products Pvt Ltd., Indore 01/53/8/53733 /AM21/A-13/IC	01.07.20	6 Set Gut 50 comfortable universal gas applicator with all Accessories 1 Set Tranquilizer Gun Guy .50 with all Accessories 1 Set Tranquilizing Gun- TeleInject GUT .50 with all Accessories	9.3	Comments sought from MOEF&CC (WL) on 04.07.2020. Recommended by Office of the Principal Chief Conservator of Forests, Wildlife and Chief Wildlife Warden, Gujarat State, Gandhinagar vide letter No. WLP/RFO/GUN/A/11-14/2019-20 dated 22.06.2020 and WLP/26/A/198-201/2020-21 dated 29.07.2020 and requested MoEF&CC(WL), New Delhi to issue 'NOC'. MoEF&CC (WL) comments are awaited.
Part -9	D/o. Heavy Industry (DHI)				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
151	M/s. Aym Syntex Limited, Dadra and NA. 01/53/8/E/AM 20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. DIPP vide OM No. P-47012/56/2019-TSW dated 13.08.19 has suggested to seek comments from DHI and Ministry of Textiles. Accordingly, comments sought from DHI & M/o Textiles on 16.09.2019. The committee decided to send reminder to DHI and M/o Textiles.

152	M/s. Scania Commercial Vehicals India Private Limited, Kolar, Karnataka. 01/53/8/E/AM 20/S-17/IC	29.03.19	685.00 MTs Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DHI with copy to DGFT.
153	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/AM 20/V-8/IC	28.05.19	2 nos. 059911024GX-Starter, 2 nos. 01J300057EX-CVT, 2 nos. 057130851CX-Pump etc.	1546.64	Comments sought from MOEF & DHI on 17.06.2019. DHI vide OM dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalize the comments.
154	M/s. Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/AM 20/A-38/IC	12.07.19	6 nos. of ARA Macao & 6 nos. of ARA Chloroptera	6.96	Comments sought from D/o AHD&F on 23.07.19 and MOEF (WL) on 01.08.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19. MOEF (WL) comments are awaited.
155	M/s JWS Steel Ltd, Mumbai 01/53/8/E/AM 20/J-24/IC	22.11.19	2 Set 3D top scan for blast furnace alongwith standard set of spares and accessories	1008.1	Comments sought from D/o Heavy Industry on 25.11.2019. D/o Heavy Industry vide OM No. 15(6)JSWSteelLtd/2020-HEI dated 21.02.2020 suggested to seek comments from Department of Space and Meity.
156	M/s Hemant Kumar Ruia, Mumbai 01/53/8/E/AM 20/H-39/IC	03.03.20	05 Nos. of Motor Vehicle Spares (used)	.23	Comments sought from D/o Heavy Industry on 06.03.20.
Part -10A	Ministry of Home Affairs (MHA-PM Division)				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
157	M/s Ananth Technologies Ltd., Hyderabad 01/53/8/E/AM 20/A-72/IC	01.10.19	1 Nos PK-01 Collimator Sight 1 Nos DNS-1 Day and night vision sight 1 Nos NV/S-18 MM Night Vision Sight 1 Nos PK-06 Collimator Sight 1 Nos RS-Holographic Sight 1 Nos RS-M Reflex Collimator Sight.	4.4	MHA vide OM No. IV-20011/08/2019- Prov-I-1017 dated 14.10.19 has sought information from the firm. The applicant's reply dated 04.12.2019 has been referred to MHA vide email dated 10.07.2020 for examination and offering comments. MHA (PM Divn.) vide correspondence No. IV-20011/08/2018- Prov-I-402 dated 31.07.2020 informed that the proposal is under submission for further course of action.
158	M/s Aimtrex	14.11.19	109200 Nos 7.62 X	195.2	Comments sought from MHA (PM Div.)

	Technologies Pvt. Ltd., New Delhi 01/53/8/E/AM 20/A-89/IC		39MM coloured marking ammunition (red) non bullet training cartridge 30 nos AK 47 dedicated training weapon with custom bolt replica ak 47 type training gun 109200 nos 7.62 X 39MM coloured marking ammunition blue non bullet training cartridge		on 20.11.2019. MHA vide UO dated 10.12.19 has sought information from the firm.
159	M/s Newtech Design Technologies Pvt Ltd., New Delhi 01/53/8/E/AM 20/N-36/IC	10.02.20	4 Nos bolawrap model: 100.1 108 Nos bola wrap cartridge 1 Noskydex holster-dual retention holster w/plm 4 Nos bola wrap 100: kitted belt clip rev-1	5.6	Comments sought from MHA (PM Divn.) on 20.01.2020.
160	M/s Planet Sigma Embedded Systems Pvt. Ltd, Hyderabad 01/53/8/E/AM 20/P-64/IC	04.03.20	1 set of Drone Detection and Neutralization System	108.58	The case was processed on file and approved by the Competent Authority on the basis of comments received from MHA (PM Divn.) vide OM No.IV-20011/10/2020-Prov-I/331 dated 21.07.2020. The Committee accorded ex-post facto approval.
161	M/s. R. K. Suppliers, Bhandar, Maharashtra 01/53/8/E/AM 20/R-93/IC	19.2.20	6 nos. of Night Vision Binocular - Digital NV Signal N 340 RT.	1.20	Comments sought from MHA(PM Divn.) on 17.03.2020.
162	M/s Sakura Geo Information Software Research Pvt Ltd., Chennai 01/53/8/53602 /AM21/S-6/IC	03.06.20	5 set ANAFI Thermal Micro Drone with Camera for Police for Monitoring Covid-19 Combat Operations	14.8	Comments sought from MHA (PM Divn.) 10.06.2020.
163	M/s Jyoti Foto Emporium,	12.06.20	6 Nos Night vision binoculars	1.0	Comments sought from MHA PM Divn. 16.06.2020.

	Hyderabad 01/53/8/53629 /AM21/J-2/IC				Police Modernization Division, MHA vide OM No. IV-20011/14/2020/Prov-I/311 dated 10.07.2020 has sought some clarification from the Principal Secretary (Home), Government of Telangana with copies to Director General of Police, Government of Telangana and DGFT.
164	M/s. Kapri Crop, Mumbai 01/53/8/56642 /AM20/K-3/IC	15.02.20	Cartridges; Disruptor with De-Armer complete Kit	68380 20	Comments sought from MHA (PM Divn.) 24.06.2020.
165	M/s KAV Engineering and Marketing Pvt. Ltd., New Delhi 01/53/8/E/AM 21/K-37/IC	05.02.20	1 SET Doppler Radar System DRS-1 with all main parts	16.3	Comments sought from MHA (PM Divn.) on 22.07.2020. MHA(PM Divn.) vide OM No. IV- 20011/19/2020-Prov-I-398 dated 30.07.2020 informed that the certificate of Importer Exporter Code (IEC) issued to the firm has not been enclosed with the proposal and requested to provide the IEC for processing the case further. The firm's IEC has been referred to MHA(PM Divn.) vide email dated 31.07.2020. MHA(PM Divn.) comments are awaited.
166	M/S SRG Techno Pvt Ltd., Gurgaon 01/53/8/53765 /AM21/S- 24/IC	06.07.20	5 Nos Juggernaut level IV shield GenII custom geometry 42 x20 x 0.75 at 45.36 lbs 1 Nos Juggernaut level IV shield GenIII custom geometry 42 x20 x0.75 at 27.84 lbs 12 Nos B.P Helmets Level III consisting of hoplit jump black helmet with quick visor adapter, rails, inhibiting glame, shroud. Fortis VPAM6 shield, 19x150mm VPAM3 visor, anti scratch foil, anti fog foil, visor protection cover 16 Nos Advanced low profile shirt with four plates, two front and back legio X level – IV sapi 10X12X0.75 shooters cut : 2 side	87.7	Comments sought from MHA (PM Divn.) on 09.07.2020

			plated level IV 6x6 : black and gray two tone compression shirt: 14.6 ibs total weight with shirt and plats		
167	M/s Defind Enterprises Pvt Ltd., Gurgaon 01/53/8/53803 /AM21/D-9/IC	13.07.20	2 Box Night Vision Device 2 Bos Night Vision Devices	23.2	Comments sought from MHA (PM Divn.) on 18.07.2020
168	M/s Kamdar Global Solutions Pvt. Ltd., Chennai 01/53/8/53831 /AM21/K- 10/IC	17.07.20	2 CTN ANAFI Thermal Micro Drone with Camera for Police (For Monitoring COVID 19 Combat Operations)	14.8	Comments sought from MHA (PM Divn.) & DRDO on 21.07.2020
Part -10B	Ministry of Home Affairs (MHA-IS Division)				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
169	M/s Garg Armoury Pvt Ltd., Delhi 01/53/8/E/AM 20/G-64/IC	19.03.20	15000 Nos Cartridge : 270, 6.5mm, 30.06 bore rifle cartridge 270, 6.5mm, 7mm mauser, 458 win, 30.06, 405, 9.3mm, 375 mag rifle and 25, 45 cartridge.	3.9	The committee decided to examine the case as per clarification from MHA.
170	M/s Gorakhpur Arms Corporation, Lucknow 01/53/8/E/AM 20/G-63/IC	18.03.20	0 Nos Ammunition	5.0	The committee decided to examine the case as per clarification from MHA.
171	M/s India Arms Corporation, Lucknow 01/53/8/E/AM 20/I-62/IC	18.03.20	0 Nos Ammunition	6.7	The committee decided to examine the case as per clarification from MHA.
172	M/s K.P Sales Lucknow 01/53/8/53589 /AM20/K- 21/IC	26.05.20	100000 Nos Ammunition	4.8	The committee decided to examine the case as per clarification from MHA.
173	M/s Lucknow Gun House, Lucknow	26.05.20	60000 Nos Ammunition	2.7	The committee decided to examine the case as per clarification from MHA.

	01/53/8/E/AM 21/L-1/IC				
174	M/s Pahwa Manufacturers, Sitapur Uttar Pradesh 01/53/8/E/AM 21/P-3/IC	24.05.20	3000000 Nos Plastic Case Unprimed	7.9	The committee decided to examine the case as per clarification from MHA.
Part -11	Defence Research & Development Organisation (DRDO)				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
175	M/s Larsen & Turbro Ltd, Mumbai 01/53/8/E/AM 20/L-12/IC	04.01.19	1 Set Powerpack engine and transmission for warranty support powerpack-part no 60350010, engine- part no 60351000, transmission-part no 60357000	4503.6	Comments sought from DRDO on 07.01.2020. DRDO vide e-mail dated 11.03.20 has sought details of the complete set (1 No.) of item. The same has been communicated to the firm on 18.03.20. Reply from the firm is awaited.
176	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/AM 20/U-2/IC	31.05.19	85255010	AU	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP. Comments sought from MEA and DDP on 12.07.19. Comments from MEA and DDP are awaited.
177	M/s Whiteback Aviation, New Delhi 01/53/8/E/AM 20/W-9/IC	05.11.19	1 Nos Kit assembly, rocket, in-line, BRS601, rev.b for s/n 19582	1.3	Recommended by DRDO vide e-mail dated 21.11.19, subject to NOC from DDP. Accordingly, comments sought from DDP on 11.12.19. Comments from DDP are awaited.
178	M/s Axiscades Aerospace and Technologies Pvt Ltd., Bangalore 01/53/8/E/AM 20/A-90/IC	15.11.20 19	1 nos Reference missile launcher, ML 2066 rear left in container (HSN Code: 93012000)	746.4	Comments sought from DDP on 20.11.2019.
179	M/s Culminating Technologies, Allahabad 01/53/8/E/AM 20/C-27/IC	28.11.19	1 No. Night vision device	1.4	DRDO vide e-mail dated 29.01.20 has recommended the case, subject to NOC from DDP. Accordingly, comments sought from DDP on 21.02.20. Comments from DDP are awaited.

180	M/s Veda Defense Systems Pvt Ltd., Delhi 01/53/8/E/AM 20/V-49/IC	24.02.20	47 Nos UAV components	.05	Comments sought from DRDO on 25.02.2020. DRDO vide e-mail dated 17.03.20 has sought information from the firm.
Part -12	Ministry of Petroleum & Natural Gas (M/o P&NG)				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
181	M/s. Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/AM 20/V-12/IC	03.07.19	151.485 MTs of SKO	58.82	M/o P&NG vide OM No.P-12019(11)/28/2020-Supply/(E-34090) dated 17.06.2020 sought some clarification from the firm. The firm is to reply. The committee decided to send reminder to the firm.
182	M/s. PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/AM 20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	17.9	Technical specification of the product was sought from DGFT vide OM dated 2.08.2019. Reminder sent on 20.02.2020 and 26.05.2020. Reply from the firm is still awaited.
183	M/s. P.D. Industries, New Delhi 01/53/8/E/AM 20/P-17/IC	08.07.19	146.300 MTs of SKO	85.87	Technical specification of the product was sought from DGFT vide OM dated 2.08.2019. Reminders sent on 20.02.2020 and 26.05.2020. Reply from the firm is still awaited.
184	M/s. Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/AM 20/R-26/IC	07.08.19	5 nos. of IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	1.46	Comments sought from M/o P&NG on 09.08.2019. M/o P&NG vide OM No. P-12019(11)/33/2019-Sup./ (P-31439) dated 08.01.20 informed that the item being imported falls under HSN Code 39022000 and does not pertain to them. Therefore, M/o P&NG has no comments to offer in the matter. The committee decided to examine the case on file.
185	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM 20/G-22/IC	13.08.19	55.120 MTs of Petroleum Hydrocarbon Solvent	30.8	Technical specification of the product was sought from DGFT vide OM dated 13.09.2019. Reminders sent on 20.02.2020 and 26.05.2020. Reply from the firm is still awaited.
186	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM 20/G-20/IC	12.08.19	766.240 MTs of petroleum Hydrocarbon Solvent	404.56	Technical specification of the product was sought from DGFT vide OM dated 13.09.2019. Reminders sent on 20.02.2020 and 26.05.2020. Reply from the firm is still awaited.



187	M/s G.R. Pahwa Enterprises, Sahnewal, Punjab 01/53/8/E/AM 20/G-24/IC	26.08.19	270 MTS Industrial Composite Mixture plus otherwise known as Mineral Turpentine Oil(MTO) &/or Low Aromatic White Spirit(LAWS) &/or Oil(SKO)	130.0	Technical specification of the product was sought from DGFT vide OM dated 13.09.2019. Reminders sent on 20.02.2020 and 26.05.2020. Reply from the firm is still awaited.
188	M/s Oil Energy, Delhi 01/53/8/E/AM 20/O-4/IC	04.09.19	104 MTS Superior Kerosene Oil (SKO)	57.1	Technical specification of the product was sought from DGFT vide OM dated 14.11.2019. Reminders sent to firm on 20.02.2020, 26.05.2020 and 30.07.2020. Firm's reply is awaited.
189	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM 20/S-76/IC	10.09.19	2000 MTS Propylene Tetramer	2155.5	Comments sought from M/o P&NG on 13.09.2019. M/o. P&NG vide OM dated 09.10.19 has sought information from the firm. The same has been communicated to the firm on 22.10.19. Firm's reply is referred to M/o P&NG on 14.07.2020. Comments are awaited from IOCL/ M/o P&NG.
190	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM 20/S-75/IC	10.09.19	8000 MTS Propylene Trimer	8622.0	Technical specification of the product was sought from DGFT vide OM dated 02.08.2019. Reminders sent on 20.02.2020 and 26.05.2020. Firm's reply is referred to M/o P&NG on 14.07.2020. Comments are awaited from IOCL/ M/o P&NG.
191	M/s SI Group-India Pvt Ltd., Mumbai 01/53/8/E/AM 20/S-105/IC	15.10.19	4000 MTS Di isobutylene DIB	3477.6	Comments sought from M/o P&NG on 17.10.19. M/o. P&NG vide OM dated 31.10.19 has sought Technical specification of the product from the firm. Firm's reply is referred to M/o P&NG on 14.07.2020. Comments are awaited from IOCL/ M/o P&NG.
192	M/s Brenntag Ingredients (India) Pvt Ltd., Mumbai 01/53/8/E/AM 20/B-31/IC	10.10.19	24960 kgsIsopar L Fluid	26.8	Comments sought from M/o P&NG on 18.10.19. M/o P&NG vide OM dated 06.11.19 has sought information from the firm. Reply from the firm is awaited.
193	M/s Sun Pharmaceutica l Medicare Ltd., Gujarat 01/53/8/E/AM 20/S-116/IC	02.11.20 19	250 Ltr. Dehydrated Alcohol (ethanol anhydrous)	.05	The committee in its meeting dated 28.11.19 decided to ask the firm to give details of the import item including technical specification. Accordingly, vide e-mail dated 24.12.19 the firm has been requested to furnish details of the item including technical specification. Reply from the firm is awaited.
194	M/s Shree Ganesh Enterprises, Ghaziabad	27.11.20 19	174 MTS mix hydrocarbon solvent	91.8	Technical specification of the product was sought from DGFT vide OM dated 02.01.2020. Reminders sent to firm on 20.02.2020 and 26.05.2020. Reply from the

	01/53/8/E/AM 20/S-124/IC				firm is awaited.
195	M/s JM Petrochemicals Pvt Ltd., Mathura 01/53/8/E/AM 20/J-25/IC	27.11.20 19	225 MTS Solvent 125/240(Petroleum Hydrocarbon Solent)	100.4	Technical specification of the product was sought from DGFT vide OM dated 06.01.2020. Reminders sent on 20.02.2020 and 26.05.2020. Reply received from the firm has been referred to M/o P&NG vide email dated 24.06.2020. Comments awaited.
196	M/s Inspec Oils Ltd, Kolkata 01/53/8/E/AM 20/I-42/IC	09.09.19	120 MTS Used Oil	27.1	Technical specification of the product was sought from DGFT vide OM dated 03.01.2020. The firm's reply referred to P&NG vide email dated 20.07.2020. M/o P&NG comments are awaited.
197	M/s Premier Lubricants Pvt. Ltd., Mumbai 01/53/8/E/AM 20/P-50/IC	11.12.19	102 MTS ISU D-40 as per specification	61.5	Technical specification has been forwarded to M/o P&NG vide e-mail dated 14.07.2020. M/o P&NG comments are awaited.
198	M/s Honda Motorcycle and Scooter India Pvt. Ltd., Gurgaon 01/53/8/E/AM 20/H-28/IC	24.12.19	1530 kgs CEC legislative fuel RF- 02-08 E5	5.7	Comments sought from M/o P&NG on 31.12.2019. Reminder sent to M/o P&NG on 21.08.2020.
199	M/s Total Oil India Pvt. Ltd., Maharashtra 01/53/8/E/AM 20/T-44/IC	22.01.20	(1) 1000 MTS SPIRDANE D 40 (2) 1500 MTS SPIRDANE D 40 S (3) 300 MTS SPIRDANE K 2 (4) 200 MTS ISANE IP 170 S	1926.9	Approved as recommended by M/o P&NG vide Office Memorandum No. P-12019(11)/38/2020-Sup./(E-34481) dated 06.08.2020, subject to further approval by the competent authority.
200	M/s. Honda Motorcycle and Scooter India Pvt Ltd., Haryana 01/53/8/E/AM 20/H-35/IC	03.02.20	306 kgs CEC legislative fuel RF- 02-08 E5	2.0	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/42/2020-sup./(E-34618) dated 25.07.2020 subject to further approval of the competent authority.
201	M/s Cummins Technologies India Pvt Ltd., Pune 01/53/8/E/AM 20/C-41/IC	05.02.20	10000 Kgs Diesel Euro 6 Cert Fuel B7 10000 Kgs. Diesel En 16709 2015 B14- 20 10000 Kgs. Diesel Fuel Un 1202 Class 3 Pg3 Pi 310 10000 Kgs. Automotive Diesel Sulphur Less Than	302.2	The technical specifications of the product to be imported by the firm was received and forwarded to P&NG on 24.06.2020, 14.07.2020 and again on 06.08.2020. M/o P&NG comments are awaited.



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202	M/s Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/AM 20/R-90/IC	04.03.20	60 MT of SOL- Anysol S 60 inclusive HUB - 100000900	4794	A letter was sent from DGFT to the firm requesting for technical specifications on 26.05.2020. The firm is to furnish the reply.
203	M/s Raj Petro Specialties Pvt. Ltd, Mumbai 01/53/8/E/AM 20/R-92/IC	12.03.20	2000 MTs of SOL-FARASOL - A- 100000877	1307.7 0	A letter was sent from DGFT to the firm requesting for technical specifications on 24.06.2020. The firm is to furnish the reply.
204	M/s. Raj Petro Specialities Pvt. Ltd., Mumbai 01/53/8/E/AM 20/R-94/IC	17.3.202 0	140 MT of Sol- Anysol D 60 Inclusive of HUB- 100000900	114.34	Comments sought from M/o P&NG on 19.03.2020. P&NG vide OM No. P-12019(11)/16/2020—Sup./(P-33691) dated 26.05.2020 has requested for technical specifications of the product to be imported. Accordingly, a letter was sent from DGFT to the firm requesting for technical specifications on 24.06.2020. The firm is to furnish the reply.
205	M/s. Parasnath Organics Pvt. Ltd., New Delhi 01/53/8/E/AM 20/P-78/IC	18.03.20	15000 MT of Petroleum Hydrocarbon Solvent 125/240	7020.0 0	Comments sought from M/o P&NG on 19.03.2020. The application has been sent to M/o P&NG again on 24.06.2020.
206	M/s Hyundai Motor India Ltd, Sriperumbudur 01/53/8/53561 /AM21/H-4/IC	14.05.20	(1.) 760 Kgs. CEC Legislative Fuel RF-02-03 Oxy less than 0.1 (Euro IV Gasoline) (2.) 2142 kgs CEC Legislative Fuel RF-02-08 E5 Euro V Gasoline, (3.) 3060 kgs. Gasoline Euro-6 Cert Fuel E10, (4.) 850 Kgs. CEC Legislative Fuel Rf-06-03 (Euro IV Diesel), (5.) 340 Kgs. CEC Legislative Fuel RF-06-08 B5 (Euro V Diesel), (6.) 3440 Kgs. Diesel Euro -6 Cert Fuel B7.	32.9	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/33/2020-Sup./E-34557) dated 20.07.2020, subject to further approval by the competent authority.

207	M/s Tashkent Oil Company Pvt Ltd., Vadodara 01/53/8/53566 /AM21/T-6/IC	15.05.20	57 MTS de aromatic oil 200 hydrocarbon oil with more than 70 percent mineral oil content.	36.4	The firm's reply dated 14.07.2020 on technical specification has been referred to M/o P&NG vide email dated 30.07.2020. M/o P&NG's comments are awaited.
208	M/s KIJ Plasticizers Limited, New Delhi 01/53/8/53684 /AM21/K-6/IC	24.06.20	3000 MTS Heavy cut Methyl Ester CE 1875	1720.1	The firm's reply dated 05.08.2020 on technical specification has been referred to M/o P&NG vide email dated 06.08.2020. M/o P&NG's comments are awaited.
209	M/s Rishab Trading Company, Bangalore 01/53/8/53694 /AM21/R-4/IC	24.06.20	2000 MTS Mineral hydrocarbon oil 1000 MTS Industrial solvent 1000 MTS Hydrocarbon solvent (125/240)	1834.8	M/o P&NG sought technical specifications of the product to be imported by the firm for further examination in the matter. The firm is to furnish the reply. The firm's reply dated 03.08.2020 has been referred to M/o P&NG vide email dated 03.08.2020. M/o P&NG's comments are awaited.
210	M/s. Raymond Ltd., Mumbai 01/53/8/53706 /AM21/R-5/IC	26.06.20	(1) 5110 Ltr MOTOR SPORT 100 (MS 100) 54 GL. (2) 1890 Ltr MOTOR SPORT 109 (MS 109) 5 GL.	22.174 40	M/o P&NG sought technical specifications of the product to be imported by the firm for further examination in the matter. The firm is to furnish the reply.
211	M/s Pon Pure Chemicals India Pvt Ltd., Chennai 01/53/8/53645 /AM21/P-6/IC	17.06.20	1000 MTS isopar E	1411.2	Firm's Technical specification received vide email dated 27.07.2020 has been referred to M/o P&NG on 29.07.2020. Comments from P&NG are awaited.
212	M/s Gujarat Fluoro Chemicals Ltd., Bharuch Gujara 01/53/8/53767 /AM21/G-7/IC	07.07.20	5000 kgs carbon powder IMP	10.2	Comments sought from M/o P&NG on 09.07.2020 and 7.08.2020.
213	M/s Total Oil India Pvt. Ltd., Mumbai 01/53/8/53796 /AM21/T-16/IC	12.07.20	1500 MT's Ketrul D 80 S	600.9	Comments sought from M/o P&NG on 14.07.2020
214	M/s Total Oil India Pvt Ltd., Mumbai 01/53/8/53838 /AM21/T-20/IC	20.07.20	3000 MT's Ketrul D 80 1500 MT's Ketrul D 80 HN 250 MT's Ketrul D 75	2094.7	Comments sought from M/o P&NG on 21.07.2020 and 07.08.2020.
Part	DoT				

-13					
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
215	M/s Culminating Technologies, Allahabad 01/53/8/E/AM 20/C-28/IC	29.11.2019	8 Set Wireless Audio Video Transmitter	5.0	Comments sought from DoT on 29.11.2019. DoT vide letter No. R-11020/05/2016-PP dated 03.12.19 has requested to provide technical literature and RF specifications of the equipment/drones proposed to be imported for further examination. The same has been communicated to the firm on 24.12.19. Reply from the firm is awaited.
216	M/s The TATA Power Company Ltd., Karnataka 01/53/8/E/AM 20/T-39/IC	24.12.19	1 Nos GPR system 2 channel shielded antenna sph engineering type zond-12E 1000A 1 Nos 500A GPR system SPH engineering type zond-12E	25.8	Comments sought from DoT on 06.01.2020. DoT vide letter No. R-11020/05/2016-PP dated 28.02.20 has requested to provide technical literature and RF specifications of the equipment proposed to be imported.
217	M/s Revogue, Mumbai 01/53/8/E/AM 20/R-77/IC	07.02.20	1998 Nos 8S Toys drone with camera total weight of the drone with remote control and packing box is 640 grams	7.1	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments.
218	M/s Revyrie Global Tech Solutions Pvt Ltd., Trivandrum 01/53/8/E/AM 20/R-76/IC	06.02.20	1 Box netgate firewall router	.06	Comments sought from DoT on 11.02.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments.
219	M/s Vedanta Ltd, Mumbai 01/53/8/E/AM 20/V-52/IC	27.02.20	01 No. of X-Band Radar	.06	Comments sought from DoT on 05.03.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments.
220	M/s Hensoldt Pvt. Ltd., Bengaluru 01/53/8/53615 /AM21/H-6/IC	09.06.20	1 Nos spexer 360 radome -- part No sxv-a1-10 incudes sharpeye sxv radar transceiver, ethenet composite cable and installation kit.	97.9	Comments sought from DoT on 13.06.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments. Comments sought from Department of Defence Production on 30.07.2020.
221	Jiva Sciences Pvt Ltd., Bengaluru 01/53/8/53661 /AM21/J-3/IC	22.06.20	1 Nos RF Power Amplifier for R&D Testing Purpose on Rental Basis and Return	.01	Comments sought from DoT on 23.06.2020. Application again sent to DoT via email dated 10.07.2020 for furnishing comments.
Part -14	M/o Health & Family Welfare				

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
222	M/s Sun Pharmaceuticals Industries Ltd., New Delhi 01/53/8/53779 /AM21/S-32/IC	08.07.20	0.015 GMS Oxytocine parallele dimeer 0.015 GMS Oxytocine antiparallel dimeer 0.015 GMS Oxytocic Acid Gly-OH9- Oxytocine 0.015 GMS Asp5- Oxytocine 0.015 GMS Glu4- Oxytocine 0.015 GMS Ac- Oxytocine 0.015 GMS D-Asn5- Oxytocine 0.015 GMS B-AlaCn5-Oxytocine 0.015 GMS Leu3- Oxytocine 0.100 GMS Oxytocine-Acetaat	3.5	Approved as recommended by Ministry of Health & Family Welfare vide OM No. X.11035/246/2020-DR dated 13.08.2020 read with their Gazette of India Notification No. G.S.R. 529E) dated 27.01.2020.
Part -15	Directorate General of Civil Aviation (DGCA)				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
223	M/s Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM 20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019. DGCA vide e-mail dated 21.01.20 informed the firm that Quality Manager of CAR 145 is authorized to request DGFT for import of tools required for maintenance.
224	M/s Kavita Bhardwaj, Gurgaon 01/53/8/E/AM 20/K-29/IC	18.12.19	100 Box Motor, Propellers, light controller, power distribution board, RF devices, carbon fiber parts, frames, wires, other items, batteries, etc	1.0	Comments sought from DGCA on 30.12.19. DGCA vide e-mail dated 01.01.20 has informed that DGCA has not granted import permission to the subject items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
225	M/s Ranjan Kumar Nayak, Kolkata 01/53/8/E/AM	18.12.19	01 Box ossyma x8pro fpv Rc quadcopter drone	.91	Comments sought from DGCA on 30.12.2019. DGCA vide e-mail dated 31.12.19 has informed that DGCA has not granted import permission to the subject

	20/R-51/IC				items to import. The applicant is required prior permission from DGCA for granting import license by DGFT. Therefore, applicant may be advised to approach to DGCA concerned Directorate for obtaining import permission as required.
226	M/s Ispagro Robotics Pvt Ltd., Mangalore 01/53/8/E/AM 20/I-44/IC	24.12.19	1 Box Smartap PRO	4.8	Comments sought from Heavy Industry & DGCA on 31.12.2019.
227	M/s Ruthra Moorthy, Chennai 01/53/8/E/AM 20/R-53/IC	02.01.20	1 No. Eachine mini drone, 2.4ghz fulfills rules of WPC wing and DGCA	.02	Comments sought from DGCA on 10.01.2020.
228	M/s Grover Zampa Vineyards Ltd, Mumbai 01/53/8/E/AM 20/G-52/IC	30.01.20	1 Nos drone	11.7	Comments sought from DGCA & DoT on 06.02.2020.
229	M/s Google Cloud India Pvt Ltd., Mumbai 01/53/8/E/AM 20/G-51/IC	31.01.20	10 Nos Assy, power filter module, 4 x IEC320 C20 input, 1 x 10p connector output, no circuit breaker, ikcicolo PFM4	2.7	Comments sought from DGCA & DoT on 04.02.2020.
230	M/s Jacobs Engineering India Pvt Ltd., Mumbai 01/53/8/E/AM 20/J-33/IC	27.01.20	1 Nos FPWS 3420 XCTO Base Dell Precision Tower, Dual 19 Monitors, Keyboard & Mouse	33.7	Comments sought from MeitY on 04.02.2020, 22.06.2020 and 05.08.2020.
231	M/s Google Cloud India Pvt Ltd., Gurgaon 01/53/8/E/AM 20/G-60/IC	12.02.20	10 Nosassy, power filter module, 4 x IEC320 C20 input, 1x 10p connector output, no circuit breaker, ikcicolo, pfm4	3.0	Comments sought from DGCA & DoT on 28.02.2020
232	M/s Veda Defense Systems Pvt. Ltd., Delhi 01/53/8/E/AM 20/V-55/IC	06.03.20	20 Nos UAV components	--	Comments sought from DGCA on 12.03.2020. DGCA vide email dated 09.06.2020 noted that as per the ANF-2M, the imported item will be supplied to the IAF. However, details of EUC/PI/Contract have not been submitted by the applicant. Therefore, the applicant may be asked to submit the same, for further action by them. Reply is to be furnished by the firm.

233	M/s. S S Trading Corporation, Delhi 01/53/8/E/AM 21/S-2/IC	04.05.20	4000 nos. of Meteorological / Weather Balloons	13.86	Approved as recommended by India Meteorological Department (IMD), O/o Director General of Meteorology, New Delhi vide File No. UAL-027/Balloons(750 gms) dated 29.07.2020.
234	M/s Airports Authority of India, New Delhi 01/53/8/53716 /AM21/A-8/IC	29.06.20	1 Nos Dual HP Distance Measuring Equipment DME with Accessories 1 Nos DME Repair facility/Test Jig	76.4	Comments sought from DGCA on 02.07.2020.
235	M/s S S Trading Corporation, Delhi 01/53/8/53760 /AM21/S-23/IC	06.07.20	8000 Nos 750gm meteorological / weather balloon to be imported for India meteorological department	49.6	Approved as recommended by India Meteorological Department, O/o Director General of Meteorology, New Delhi vide File No. UAL-027/Balloons(750 gms) dated 27.07.2020.
236	M/s Bajaj Auto Ltd., Maharashtra 01/53/8/53805 /AM21/B-28/IC	14.07.20	1 Nos HELICOPTER SIKORSKY S 76D along with loose equipments as per contract.	14998.0	Comments sought from DGCA on 18.07.2020. Radhe Krishna Temple Elephant
Part -16	Department of Biotechnology				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIFF value (lakh)	Status
237	M/s Deepa Balasubramanian, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM 20/D-39/IC	17.12.19	500 VLS Insects drosophila melanogaster for basic research activities from Kyoto stock center, Kyoto institute of technology	.08	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm.
238	M/s Deepa Balasubramanian, Tata Institute Fundamental	17.12.19	250 VLS Insects drosophila melanogaster for basic research activities from	2.5	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e-mail dated 26.12.19 has informed that the application is for import of 250 vials of D.melanogaster RNAi lines, there is no

	Research, Hyderabad 01/53/8/E/AM 2/D-38/IC		Vienna drosophila research center, Austria		foreign protein expressed from non-model organisms, hence application falls in the purview of their IBSC. The applicant may be requested to provide IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm.
239	M/s Deepa Balasubramani an, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM 20/D-37/IC	17.12.19	650 VLS Insects drosophila melanogaster for basic research activities from FLY ORF, university of zurich, Switzerland	2.7	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e- mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) with respect to foreign gene-insertions from non-model organisms and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm.
240	M/s Deepa Balasubramani an, Tata Institute Fundamental Research, Hyderabad 01/53/8/E/AM 20/D-36/IC	16.12.19	2124 VLS Insects drosophila melanogaster for basic research activities from Indiana University, Bloomington, USA	9.2	Comments sought from D/o Biotechnology on 17.12.2019. D/o Biotechnology vide e- mail dated 26.12.19 has informed that the application is lacking in certain mandatory information such as the type of mutant(s) viz., chemically induced, radiation induced or derived from rDNA technology, quantity to be imported (as per the IAEC and Forest Department, Govt. of Telangana NOC document, the number of vials mentioned are 2000 vials however in the above said application the request is for import of 2124 vials) and the IBSC minutes wherein the proposal has been deliberated and approved. The committee decided to seek above details as sought by D/o Biotechnology. D/o Biotechnology vide email dated 18.06.2020 has requested to provide some clarification from the firm.
241	M/s Centre For Human Genetics 01/53/8/E/AM 20/C-34/IC	10.01.20	900 VLS drosophila 5 VLS drosophila 95 VLS drosophila	3.4	Approved as recommended by D/o Biotechnology vide OM No. BT/IL/05/323/2010-PID dated 18.06.2020.
242	M/s Tata Institute for Genetics and Society	13.05.20	100 VLS drosophila melanogaster para mutants	2.2	Comments sought from D/o Biotechnology 05.06.2020.

	(TIGS), Bengaluru 01/53/8/53559 /AM21/T-4/IC				
243	M/s IISER, Pune 01/53/8/E/AM 20/1-56/IC	12.02.20	1000 Nos Drosophilla promise fly lines	3.2	Comments sought from D/o AHD&F on 17.02.2020. DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.20 has informed that they have no comments to offer as the item does not come under the purview of them. Accordingly, the committee decided to seek comments from D/o Biotechnology.
Part -17	Department of Food & PD				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIIF value (lakh)	Status
244	M/s RPC Foods Pvt. Ltd, New Delhi 01/53/8/E/AM 20/R-87/IC	26.02.20	190 MT of California Medium Grain Sushi Rice	218.88	The committee noted that in the FY-2019-20, the firm has already been granted import authorization for import of 500 MT of rice. Accordingly, the committee decided to seek comments from D/o Food. Comments sought from D/o Food on 29.06.20.
Part -18	Petroleum & Explosives Safety Organization (PESO)				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIIF value (lakh)	Status
245	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM 19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO. Reminder sent vide agenda note on 28.01.20.
246	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM 19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. PESO vide letter dated 04.02.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
247	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM 19/H-32/IC	27.02.19	III-SA Safe and Arm Unit & M100 Electric Detonator.	32.10	Comments sought from PESO on 01.03.2019. PESO vide letter dated 06.03.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.

248	M/s. Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM 20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechnic Articles etc.	4.14	Comments sought from PESO on 28.05.2019. PESO vide letter dated 25.06.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
249	M/s. Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM 20/S-44/IC	17.07.19	119 Box of Primers G	26.94	PESO vide Letter No. E-25(38) Import/Pol/2018 dated 22.08.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
250	M/s Geo Informatics Consultants Pvt Ltd, Delhi 01/53/8/E/AM 20/G-28/IC	07.09.19	10000 Nos 6.8 mm SPC mj-m2a1 ammunition and 7.62x39mm SPC FMJ-M2A1 ammunition	5.4	Comments sought from PESO on 11.12.2019. PESO vide letter dated 18.10.19 has sought information from the firm. PESO vide e-mail dated 17.03.20 has informed that reply not received from the firm till date.
251	BMW India Pvt Ltd., Gurugram 01/53/8/53647 /AM21/B-14/IC	18.06.20	10 Nos Body ignition unit	4.1	Comments sought from PESO on 23.06.2020. PESO, Nagpur vide letter No. E-25(38)148/2020 dated 29.06.2020 has sought some inputs/clarification from the applicant with a copy to DGFT.
252	HFCL Ltd., New Delhi 01/53/8/53670 /AM21/H-10/IC	23.06.20	92 Nos Electronic fuzes point detonating PD2 130MM	295.9	Comments sought from Petroleum and Explosives Safety Organization (PESO) on 26.06.20. PESO, Nagpur vide letter No. 25(38)149/2020 dated 17.07.2020 has sought some inputs/clarifications from the applicant with a copy to DGFT. PESO, Nagpur vide letter No. 25(38)148/2020 dated 21.07.2020 has sought some more inputs/clarifications from the applicant with a copy to DGFT.
253	M/s HLS Asia Ltd, Noida 01/53/8/53713 /AM21/H-11/IC	29.06.20	20 Nos Part No. Cut-1875-419, Cutter Extended 1.875' HIMX, UN0440, Class 1.4D, Shaped Charges 30 Nos Part No. Cut-2188-419, acc Extended Range Tubing Cutter, 2.188 HIMX, UN0440 Class 1.4D, Shaped Charges 100 Nos Part No. JEC-5321-026, Power Charge 3-1/2 Shorty IT, UN0275, Class 1.3C. Shaped	1767.1	Comments sought from PESO on 02.07.20.

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			Charges 2500 Nos Part No. PAC-1562-455, Perf 1-9/16 Pac Circ 1/2- 5/8 HMX, UN0440, Class 1.4D, Shaped Charges		
254	M/s Focus Energy Ltd., New Delhi 01/53/8/53820 /AM21/F- 10/IC	16.07.20	(i) 500 Nos SHAPE CHARGE DYNAWELL 13G DP TTG STRIP ST HMX 54 MM 50 PCS PER BOX 1.4D / UN0440 Product: 2810661 (ii) 152 MTR DETONATING CORD DYNAWELL OCTOCORD PT 185 HMX TEMPERATURE AND PRESSURE RESISTANT 6 PCS PER BOX, X- RAYED 152.5M - 500FT 1.4D / UN 0289 PRODUCT: 2315350 (iii) 50 Nos PERCUSSION INITIATOR DYNAWELL NON BREACHING HNS TEMPERATURE AND PRESSURE RESISTANT 25 PCS PER BOX 1.4S / UN 0455 PRODUCT : 2317025 (iv) 100 Nos BI- DIRECTIONAL BOOSTER Z908 DYNAWELL HMX 50 PCS PER BOX 1.4D / UN 0352 PRODUCT : 2505675.	25.4	Approved as recommended by PESO vide letter no. E-25(38)81/2019 dated 31.07.2020.
CLA New Delhi may issue the import authorization to the applicant for import of Explosives [as per ANF-2M] from USA for a CIF value of Rs.2548574.49 (USD 33098.38) subject to the conditions mentioned in PESO letter no. E-25(38)81/2019 dated 31.07.2020 as well as with actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
Part -19	Department of Atomic				

Sl. No.	Energy (DAE)	Date of receipt	Item for import	CIF value (lakh)	Status
	Name of the applicant & file No.				
255	M/s Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/AM 20/M-48/IC	23.10.19	5000 kgs Niobium scrap	72.1	The committee in its meeting dated 28.11.19 decided to seek comments from DAE. Accordingly, comments sought from DAE on 13.12.19.
256	M/s Innovac3d Pvt. Ltd., Maharashtra 01/53/8/E/AM 20/I-50/IC	18.01.20	50 kgs titanium powder metal powder EOS titanium Ti64	17.7	Comments sought from Dept. of Atomic Energy on 24.01.2020.
257	M/s Paninian India Pvt Ltd., Hyderabad 01/53/8/E/AM 20/P-56/IC	21.01.20	1.500 kgs Ti-64 metal powder	.02	Comments sought from Dept. of Atomic Energy on 27.01.2020.
258	M/s Industrial Metal Powders India Pvt Ltd., Maharashtra 01/53/8/53627 /AM21/I-3/IC	11.06.20	150 Kgs Gas Atomized Ti-6Al-4V Grade 23 LPBF Flexible Titanium Powder 60 Nos x 2.5 Kg per pack	36.5	Comments sought from AERB on 24.07.2020.
Part -20					
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
259	M/s Rasiklal Barai & Co., Chennai 01/53/8/E/AM 20/R-42/IC	13.10.19	111973 kgs Gum benzoin (loban) used for burning purposes	194.3	Comments sought from MSME on 15.10.2019.
260	M/s Shalimar Incense Pvt Ltd, Bangalore 01/53/8/E/AM 20/S-121/IC	23.11.19	55 MTS 10 inch raw agarbathi counting 800 : 110 MTS 8 inch MM raw agarbathi with counting from 1200 ti 1250 sticks per kg	88.0	Comments sought from MSME on 26.11.2019.
261	M/s Shashi Industries, Bangalore 01/53/8/E/AM 20/S-144/IC	02.01.20	300000 kgs raw agarbatti	182.0	Comments sought from MSME on 10.01.2020.
262	M/s Vishaal International, Maharashtra 01/53/8/E/AM	06.02.20	280000 kgs raw incense sticks agarbathi	290.0	Comments sought from MSME on 11.02.2020.

	20/V-41/IC				
263	M/s Eternia Trading Pvt Ltd., Mumbai 01/53/8/E/AM 20/E-20/IC	26.02.20	200 kgs industrial deodorant	1.2	Comments sought from MSME on 28.02.2020.
264	M/s Valaramdev Agarbatti Works, Gujarat 01/53/8/E/AM 20/V-48/IC	21.02.20	40000 kgs black incense stick	18.8	Comments sought from MSME on 25.02.2020.
265	M/s Hygiene Fresh, Cochine 01/53/8/53560 /AM21/H-2/IC	13.05.20	58512 Nos Hygiene fresh Airfreshner refills	29.4	Comments sought from MSME 06.06.2020.
266	M/s Cloud Tech Pvt. Ltd., Yamuna Nagar 01/53/8/53659 /AM21/C-4/IC	20.06.20	625 KGS AIR SOLUTION #9149, Conc 20 Ltr (Deodorizer) Qty 30 Jar Unit Price 215/Jar	6.7	Comments sought from MSME on 23.06.2020.
267	M/s Maruti Suzuki India Ltd., New Delhi 01/53/8/53751 /AM21/M-12/IC	07.07.20	2000 Nos Crystal Blang IG White Musk P/No. EM416MGA 1000 Nos Crystal Blang IG Platinum Shower P/No. EM417MGA 1000 Nos Natural Aqua SPA FS Lime Squash P/No. FE80MGA 1000 Nos Natural SPA Underseat Green Tea P/No. EM424MGA	80.2	Comments sought from MSME on 07.07.2020
Part -21	Miscellaneous				
Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIJ value (lakh)	Status
268	M/s. K.K. Traders, Amritsar 01/53/8/468/A M18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castocrum) Grade 1 & Grade 2		DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of

				MoEF& CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20.
269	M/s. K.K.Traders Amritsar 01/53/8/22342 /AM18/K- 17/IC	20.02.18	100 MT of Costos Roots (SaussuresaI appa)	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (WL) vide agenda note dated 28.01.20.
270	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077 /AM18/R- 41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	Comments sought from M/o. Mines on 27.03.2018. DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2018, the committee decided to again remind MoEF&CC for comments. Last reminder sent to MoEF&CC (HSMD) vide agenda note dated 28.01.20.
271	M/s. Converge Electronics Trading (India) P. Ltd. Bangalore 01/53/8/1/AM 19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps. FAR99	Comments sought from D/o Post on 26.09.2018 followed with reminder dated 31.05.2019. Reminder again sent to D/o Post on 21.08.2020.
272	M/s. Shanti Agro Products, Navsari 01/53/8/1/AM 19/S-102/IC	07.03.19	200 MT of Zinc Ash below 65% Zinc	Comments sought from D/o Fertilizer on 22.03.19. Reminder sent to D/o Fertilizer on 17.08.2020. Reminder again sent to D/o Fertilizer on 17.08.2020.
273	M/s Indigenous Baptist Mission, Eluru 01/53/8/1/AM 20/I-30/IC	16.08.19	914 Box Used Theological Books for Library. 103 Box Sacred Literature and booklets,	Comments sought from M/o HRD on 21.08.2019. Reminder sent to HRD on 17.08.2020.

			198 Box Whole English Sacred Bibles		
274	M/s Joy of Reading, Telangana 01/53/8/E/AM 20/J-31/IC	23.01.20	100 box printed used children books for school library		Comments sought from HRD on 31.01.2020. Reminder sent to HRD on 17.08.2020.
275	M/s Arceli Agribiz Pvt. Ltd., Ahmedabad 01/53/8/E/AM 20/A-80/IC	15.10.19	100 kgs Industrial Hemp Seeds, used for growing fiber		Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 18.10.2019. Reminder sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020.
276	M/s Fringe Papo International, New Delhi 01/53/8/E/AM 20/F-17/IC	13.11.19	250 MTS Buckwheat seed		Comments sought from D/o Agriculture, Cooperation & Farmers Welfare on 20.11.2019. Reminder sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020.
277	M/s A3 Express Cargo, Chennai 01/53/8/E/AM 20/A-98/IC	09.01.20	22 MTS pure white sesame seed	8.3	Comments Sought from D/o Agriculture Cooperation and Farmers Welfare on 05.03.2020. Reminder sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020.
278	M/s Nikunj Malaviya, Surat 01/53/8/53720 /AM21/N-9/IC	30.06.20	27 MTS Arecanut Whole		Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020. Reminder sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020.
279	M/s Nikunj Malaviya, Surat 01/53/8/53685 /AM21/N-7/IC	24.06.20	3000 MTS Unflavoured Supari Betel Nut Product		Comments sought from D/o. Agriculture, Cooperation & Farmers Welfare on 02.07.2020. Reminder sent to D/o Agriculture, Cooperation & Farmers Welfare on 17.08.2020.
280	M/s Intertek India Pvt Ltd., Haryana 01/53/8/53757 /AM21/I-7/IC	05.07.20	2000 Nos Cigarette	1.5	The committee decided to examine the case on file.
281	M/s India Glycols Ltd., Noida 01/53/8/53799 /AM21/I-10/IC	13.07.20	98000000 kgs Denatured Ethyl Alcohol	50960.0	The committee decided to examine the case on file.
282	M/s KIJ Platicizers Ltd., New Delhi 01/53/8/53839 /AM21/K-11/IC	20.07.20	10000 MTS Denatured Ethyl Alcohol	4623.0	The committee decided to examine the case on file.

283	M/s Alkyl Amines Chemicals Ltd., Maharashtra 01/53/8/53843 /AM21/A-19/IC	20.07.20	22500 MTS Denatured Ethyl Alcohol Ethanol	10260.0	The committee decided to examine the case on file.
284	M/s Total Oil India Pvt Ltd., Mumbai 01/53/8/50094 /AM21/I-23/IC	03.04.20	1200 MTS SPIRDANE D 60	704.4	Comments sought from M/o P&NG on 25.07.2020
285	M/s Michelin India Pvt Ltd., Chennai 01/53/8/53326 /AM21/M-20/IC	08.05.20	150 MTS Exxsol TM DSP 100/160	115.0	Comments sought from M/o P&NG on 28.07.2020
286	M/s Director, CSIR CCMB, Hyderabad 01/53/8/53668 /AM21/D-4/IC	22.06.20	5 PRS B6.Cg-Tg(SOD x G93A)1 Gur/J male mice 5 PRS B6.Cg-Tg(SOD x G93A)1 Gur/J female Mice 5 PRS J:NU Homozygous for Fox n1 nu nude female heterozygous mice 5 PRS 129 X1 sV J male mice 5 PRS 129 X1 / SV J Female Mice 5 PRS J:NU homozygous for Fox n1 nu nude male Mice.	3.1	Comments sought from D/o AHD&F on 27.07.2020
287	M/s Shobha Mohan, Kannur, Kerala 01/53/8/53766 /AM21/S-25/IC	07.07.20	1 Nos Small maltese dog 1 Nos Small maltese dog.	.04	Comments sought from D/o AHD&F on 25.07.2020. DAHD vide email dated 27.07.2020 has sought some information from the firm. Firm's reply dated 07.07.2020 is forwarded to DAHD.
288	M/s PLR Systems Pvt. Ltd., Delhi 01/53/8/53842	20.07.20	1 Nos RECEIVER ASSY N 22 (PART NO M3251000/2) 1 Nos UBGL	2.4	Comments of DRDO has been received vide email dated 10.08.2020. The committee decided to examine the case as per clarification from DRDO.

	/AM21/P-15/IC		STANDALONE (PART NO 0070580000A) 1 Nos Butt Stock for UBGL (PART NO 0070585000) 1 Nos RECEIVER - ASSY N 21 (PART NO M3251000) 2 Nos COVER ASSY (PART NO M3254000) 2 Nos BOLT CARRIER (RIGHT) ASSY. (PART NO M3253080) 2 Nos BOLT ASSY (PART NO M527703090) 2 Nos GAS CYLINDER (PART NO M3612071) 2 Nos SPRING ASSY (PART NO M7063070) 8 Nos MAGAZINE (PART NO 007045000H) 2 Nos CARRYING SLING (PART NO 70474100) 2 Nos CLEANING KIT (PART NO M70475050) 4 Nos SPARE MAGAZINE (PART NO 007000470)		
289	Hindustan Platinum Pvt. Ltd.		Gold Dore Bar Having Gold Content not exceeding 95.00 percentage (ITC HS Code 71081200)	1000 KGs	The firm is applying for the first time. The firm has submitted copy of (i) NABL Certificate dated 10.07.2020 valid upto 09.07.2022 (ii) Consent to Operate dated 08.05.2018, valid upto 30.04.2023 from Maharashtra Pollution Control Board
As per Trade Notice No. 48/2015-2020 new applicants who have obtained NABL Certification will be considered for upto 1 MT of Gold Dore bar. Accordingly, the Committee decided to approve 1 MT of Gold dore bar to the firm subject to physical verification of refinery by the concerned RA.					
290	Diamond Forever International		Gold Dore Bar Having Gold Content not exceeding 95.00 percentage (ITC HS Code 71081200)	2.000 MTS	The firm had been granted import authorization for gold dore in the past. Earlier the request of the firm was placed in the EFC meeting dated 27.09.2018 and the committee deferred the case for want of utilization details of the previous utilization details. The same has not been received till dated. Accordingly, the Committee decided

					to seek utilization details of the previous import authorization issued to the firm.
291	Tasha Gold Pvt. Ltd.		Gold Dore Bar Having Gold Content not exceeding 95.00 Percentage (ITC HS Code 71081200)	2000 KGs	Since the firm has not submitted Copy of Custom Debit sheet, the Committee decided to seek latest custom debit sheet from the firm to confirm the utilization of earlier licence.
292	Narrondass Manordass		Gold Dore Bar Having Gold Content not exceeding 95.00 percentage (ITC HS Code 71081200)	10 MTS	The firm had been granted import authorization in the past. The firm has submitted copy of (i) Consent to Operated dated 28.04.2016 valid upto 31.12.2020 from Maharashtra Pollution Control Board (ii) Custom Debit Sheet indicating utilization of 7845 Kgs out of 10,000 Kgs permitted against the previous import authorization dated 23.04.2019.
The committee decided to approve for 10 MTs of gold dore bar as the firm had utilized substantial quantity permitted against the previous import authorization dated 23.04.2019.					
293	Shree Ambica Touch		Gold Dore Bar Having Gold Content not exceeding 95.00 percentage (ITC HS Code 71081200)	250 KGs	The Committee decided to ask the firm to submit the NABL certificate.
294	Agnis Bullion House LLP		Gold Dore Bar Having Gold Content not exceeding 95.00 percentage (ITC HS Code 71081200)	2000 KGs	The firm is applying for the first time. The firm has submitted copy of (i) NABL Certificate dated 12.03.2020 valid upto 11.03.2022 (ii) Consent to Establish dated 07.02.2020, valid upto 06.02.2025 from Maharashtra Pollution Control Board.
As per Trade Notice No. 48/2015-2020 new applicants who have obtained NABL Certification will be considered for upto 1 MT of Gold Dore bar. Accordingly, the Committee decided to approve 1 MT of gold dore bar to the firm subject to physical verification of the refinery by the concerned RA.					
295	OMGL Refinery Limited		Gold Dore Bar Having Gold Content not exceeding 95.00 percentage (ITC HS Code 71081200)	10 MT	The firm had been granted import authorization for gold dore in the past. The firm has submitted copy of (i) BIS License Certificate dated 29.07.2019 valid upto 24.07.2020 (ii) BIS license dated 11.08.2020 valid upto 24.07.2021 (iii) Pollution Certificate dated 07.02.2020, valid upto 06.02.2025 from Maharashtra Pollution Control Board.
The committee noted that the previous authorization dated 27.04.2018 has expired. Accordingly, the committee decided to grant only 5 MT of gold dore bar.					

6. The meeting ended with vote of thanks to the chair.
